

LOK SABHA

List of Questions for ORAL ANSWERS

Monday, December 11, 2023/Agrahayana 20, 1945 (Saka)

(Ministries of Corporate Affairs; Culture; Development of North-Eastern Region; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Tribal Affairs)

(कॉरपोरेट कार्य; संस्कृति; उत्तर-पूर्वी क्षेत्र विकास; शिक्षा; पर्यावरण, वन और जलवायु परिवर्तन; वित्त; श्रम और रोजगार; कौशल विकास और उद्यमशीलता; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 20

Retail Inflation

*101. SHRI SUSHIL KUMAR RINKU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note that the country's retail inflation is increasing steeply;

(b) if so, the details of the inflation at the current rate;

(c) whether the Government has conducted any study to find out the reasons for the increase in inflation;

(d) if so, the details thereof; and

(e) the steps taken/being taken by the Government to bring down the level of inflation in the country?

Small Scale Farmers

*102. SHRI SUMEDHANAND SARASWATI:
DR. SATYAPAL SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of measures implemented by the Government to facilitate access to credit facilities for small farmers; and

(b) the details of the initiatives launched to provide social security to individuals, especially those working in the unorganised sector State/District-wise including Sonipat Parliamentary Constituency?

Education Projects in Jharkhand

*103. SHRI CHANDRA PRAKASH
CHOUDHARY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of educational projects being run in Jharkhand, district-wise;

(b) the details of funds allocated/released for these projects in Jharkhand during the last four years and the current year;

(c) the total amount of funds spent on Higher Education projects in Jharkhand during the aforesaid period, district-wise; and

(d) the steps taken/being taken by the Government for effective implementation of such educational projects in Jharkhand?

Rewriting of Agama Shastras

†*104. SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has any plan to compile and rewrite the Agama Shastras and the translation of manuscripts lying in North-Eastern States as well as in Nepal, Tibet and China;

(b) if so, the details thereof;

(c) whether the Government proposes to evaluate the impact of Agama Shastras on the Indian culture; and

(d) if so, the details thereof?

Basic Amenities in Tribal Regions

*105. SHRI RAMESH BIDHURI:
SHRI SATYADEV PACHAURI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the latest initiatives launched by the Government to enhance the provision of basic amenities in tribal regions across the nation; and

(b) whether these schemes are being monitored and evaluated to measure their success and identify areas for improvement?

National Career Service (NCS) Project

*106. SHRI P.P. CHAUDHARY:
SHRI ANURAG SHARMA:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the objectives of National Career Service (NCS) Project;

(b) the number of Employment Exchanges and Model Career Centres (MCCs) in the country, State/district-wise;

(c) the number of Employment Exchanges upgraded to Model Career Centres (MCCs) in the country, State-wise and district-wise in Rajasthan and Uttar Pradesh;

(d) the status and details of Pali, Jhansi, Deoria, Pratapgarh Employment Exchange and the number of beneficiaries/job seekers/employers registered on NCS portal in these Constituencies;

(e) whether the Government has plans for setting up more Employment Exchange/MCCs and if so, the details thereof; and

(f) the details of steps taken by the Government to get more employers registered on the NCS portal?

Reservation of Tribal Traditions

†*107. SHRI SANJAY SETH:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether any steps have been taken by the Government to preserve tribal traditions, culture and customs;

(b) if so, the details thereof;

(c) whether due to conversion there has been an adverse impact on tribal traditions, culture and customs;

(d) if so, the details thereof including steps taken by the Government to stop conversion;

(e) whether any steps have been taken by the Government to stop conversion of tribal community in the country particularly in Jharkhand as conversion is a big issue in tribal dominated States;

(f) whether the Government has any data of tribals converted in Jharkhand during the last five years; and

(g) if so, the details thereof?

Tribal Development

*108. SHRI PATEL HASMUKHBHAI
SOMABHAI:
DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government of India has transformed its approach to tribal development in the last nine years;

(b) if so, the key milestones and achievements of the Government's tribal development initiatives;

(c) whether the Government has received any proposal from the State Government of Karnataka for inclusion of Koli Kabbaliga Community in the List of Scheduled Tribes (ST);

(d) if so the details thereof; and

(e) the details of the communities which have been included in Scheduled Tribe category since 2014, particularly from Karnataka?

Promotion of Wildlife and Forest Tourism

*109. DR. AMOL RAMSING KOLHE:
SHRI C.N. ANNADURAI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether any scheme has been formulated for promotion of wildlife and forest tourism in the country;

(b) if so, the details thereof along with the scope of the same in various States/UTs including Maharashtra and Tamil Nadu;

(c) whether there is a big potential for wildlife and forest tourism in the country;

(d) if so, the steps taken to tap the potential and for promotion of the wildlife and forest tourism in the notified Tiger Reserves, National Parks and Wildlife Sanctuaries within the country including Maharashtra State;

(e) whether any scheme has been put in place to involve local communities as stakeholders in the development of sustainable wildlife and forest tourism; and

(f) if so, the details thereof and the funds provided by the Government for promoting sustainable wildlife and forest tourism during the last five years, State/UT-wise including Maharashtra and Tamil Nadu State?

**Comparative Analysis of Employment in
Tourism Sector**

*110. SHRI JAGDAMBIKA PAL:
COL. RAJYAVARDHAN RATHORE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of comparative analysis of the current employment scenario in the tourism sector in India over the last three years, including the total number of jobs directly generated and the manner in which this has evolved over the abovementioned period;

(b) the comparative overview of its contribution to the Gross Domestic Product (GDP) of India over the past three years; and

(c) the trends or changes noticed during the last three years?

Green Credit Programme

†*111. SHRI HEMANT TUKARAM GODSE:
SHRI SUDARSHAN BHAGAT:

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has implemented Green Credit Programme across various parts of the country;

(b) if so, the details thereof State-wise including Maharashtra;

(c) the number and types of activities included under the said programme;

(d) whether the said programme is included under the Carbon Credit Trading Scheme 2023 and if so, the details thereof, State-wise; and

(e) whether the Government has introduced any programmes to increase awareness regarding the Green Credit initiative?

**Implementation of SOP to Run/Conduct
Coaching Institutes**

*112. SHRI M. SELVARAJ:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal to implement Standard Operating Procedure (SOP) to run/conduct coaching institute for various competitive examinations for jobs and to prepare for competitive examination for admissions in various professional/technical courses across the country so as to save the students from paying hefty/high fees, mental stress and suicide etc.;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Mudra Loan Scheme

*113. SHRI RAJMOHAN UNNITHAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Mudra Loans sanctioned *w.e.f.* April 1, 2022 will have 60 per cent interest subsidy;

(b) if so, the details thereof;

(c) whether the Government proposes to include all those who got loans for setting up their enterprises under Mudra Scheme before April 1, 2022 for getting interest subsidy keeping in view the fact that the self-employed seekers are the backbone of this country and hence everyone is eligible to get interest subsidy or other benefits under the Mudra Loan Scheme; and

(d) if so, the details thereof and if not, the reasons therefor?

Bharatiya Bhasha Utsav 2023

*114. SHRI DHARAMBIR SINGH:
SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the aims and objectives of the Bharatiya Bhasha Utsav 2023 and the details of the summit thereof;

(b) the details on the manner in which the New Education Policy aims to integrate technology in the new education system to promote and preserve rich linguistic heritage of the country; and

(c) the steps taken by the Government to leverage technology for Bharatiya languages and promote search engine localization?

Job Oriented Education in Schools

*115. SHRI MANOJ TIWARI:
DR. MANOJ RAJORIA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the measures adopted by the Government to make school education more job-oriented are inadequate;

(b) whether the organisations with a focus on school education emphasise the significance of job-oriented and high-quality education;

(c) the studies undertaken by the Government regarding transforming school education into a job-oriented system and improving primary-level education to curtail dropout rates and if so, the details thereof;

(d) the steps taken by the Government to make the school education more job-oriented which will help the students to increase the employable skill set; and

(e) the steps taken by the Government to enhance life skills like providing CPR or power of discipline etc. and knowledge on how to handle life threatening situations like earthquake etc.?

Education of Children having Neuro-Disorder

*116. DR. JAYANTA KUMAR ROY:
DR. (PROF.) KIRIT PREMJBHAI
SOLANKI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the steps taken by the Government to support children with neuro-disorders like ASD and ADHD in obtaining a good education and also details of plans to enhance their education;

(b) whether the Government is aware that there is lack of awareness of these disorders which can lead to neglecting a child's needs;

(c) if so, the corrective steps being taken by the Government in this regard;

(d) whether the Government organizes campaigns to spread awareness about these disorders and if so, the details thereof;

(e) whether the Government proposes to launch any comprehensive policy to ensure mental well being of students in the schools and if so, the details thereof;

(f) whether the Government has any mechanism to monitor counselors in the Government and private schools in the country and if so, the current status thereof; and

(g) whether it is mandatory for the Public and Private educational institutes to appoint counselor for ensuring the mental well being of the enrolled students and if so, the details thereof?

Online Coaching Platform-SATHEE

*117. SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Ministry in collaboration with IIT-Kanpur has launched online coaching platform Self Assessment Test and Help for Entrance Exams (SATHEE);

(b) if so, the details thereof;

(c) whether the SATHEE is an open learning platform available to students at no cost;

(d) if so, whether SATHEE has launched a 45-days crash course for aspirants and it hosts live and recorded lectures, expertly designed curriculum and doubt-clearing sessions for students;

(e) whether the portal uses Artificial Intelligence (AI) to interact with students and can be customised to each student's pace of learning;

(f) if so, the details thereof; and

(g) the steps taken by the Government to provide quality education in remote areas as well?

Research Work on Tribal Culture and Folk Literature

†*118. SHRI KISHAN KAPOOR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state the details of the research works undertaken on the culture of tribal areas and folk literature of Himachal Pradesh by the students of Central University situated in Dharamshala?

Vacancy of B.Ed Seats

*119. SHRI SYED IMTIAZ JALEEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that 6008 B.Ed seats remain vacant out of total 34830 seats in the State of Maharashtra and if so, the details thereof;

(b) the details of the steps taken by the Government to address the root cause behind the substantial number of vacant B.Ed seats;

(c) whether the Government plans to improve the admission process to ensure maximum utilisation of available seats and if so, the details thereof; and

(d) whether the Government is aware of the concern regarding the lack of interest among the youth in pursuing B.Ed, if so, the measures being considered by Government to enhance the recruitment of teachers in educational institutions?

Financial Literacy in School and College

*120. SHRI L.S. TEJASVI SURYA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is planning to include Financial Literacy in school or college curriculum and if so, the steps taken by the Government in this regard;

(b) whether the Government is also looking to educate youngsters about cyber frauds, banking frauds and other neo-crimes happening in the country; and

(c) if so, the details thereof and the steps taken by the Government in this regard?

NEW DELHI;
December 5, 2023
Agrahayana 14, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

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LOK SABHA
CORRIGENDUM

to the List of Questions for ORAL ANSWERS
on December 11, 2023/Agrahayana 20, 1945 (Saka)

Question No.	Correction
SQ 110	Delete Name of Member: "Col. Rajyavardhan Rathore"

New Delhi;
December 7, 2023
Agrahayana 16, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

LOK SABHA

List of Questions for WRITTEN ANSWERS
Monday, December 11, 2023/Agrahayana 20, 1945(Saka)

(Ministries of Corporate Affairs; Culture; Development of North Eastern Region; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Tribal Affairs)

(कॉरपोरेट कार्य; संस्कृति; उत्तर-पूर्वी क्षेत्र विकास; शिक्षा; पर्यावरण, वन और जलवायु परिवर्तन; वित्त; श्रम और रोजगार; कौशल विकास और उद्यमशीलता; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 230

Introduction of Faceless Assessment Groups

1151. SHRI NATARAJAN P.R.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note that after introduction of Faceless Assessment Groups (FAG), almost all importers fraternity are facing various problems and difficulties like undue delay in clearing the Bills of Entry, raising unrelated, irrelevant, unwanted unnecessary queries in piecemeal with the sole intention to harass the importers;

(b) whether the Government has received any representation from the FFFAI (Federation of Foreign Forwarders Association in India) to resolve the problems being faced by them and on the functioning of FAG;

(c) if so, action taken/being taken by the Government on these issues;

(d) whether the Government has conducted any periodical review of functioning of FAG at field level; and

(e) if so, the details and the outcome thereof?

RIDF

1152. SHRI SHRINIWAS PATIL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total amount of funds allocated from the Rural Infrastructure Development Fund (RIDF) for the State of Maharashtra in the financial years 2022-23 and 2023-24;

(b) the portion of the Rural Infrastructure Development Fund allocated to the district of Satara in Maharashtra; and

(c) the details of monitoring mechanism under RIDF in order to ensure the timely completion and adherence to desired quality standards in creation of quality rural infrastructure?

Rural Development Scheme in Tribal Areas

†1153. SHRI MALOOK NAGAR:
SHRI BASANTA KUMAR PANDA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the various Rural Development Schemes being implemented in different tribal areas and the amount of funds allocated for each scheme separately;

(b) whether the Government proposes to give ownership right to the tribal people residing on the forest land in rural areas;

(c) if so, the details thereof; and

(d) whether the Government has decided to develop roads and other infrastructural facilities in the said areas?

Upgrade Status of Navratnas

1154. SHRI KOMATI REDDY VENKAT
REDDY:
SHRI MANNE SRINIVAS REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Department of Public Enterprises (DPE) is considering a proposal to upgrade the status of Rashtriya Chemicals and Fertilisers (RCF), IRCON and others to Navratnas so that this will enable the companies to have more autonomy in terms of investment, setting up joint ventures and making other financial decisions;

†Original notice of the question received in Hindi.

(b) if so, the details thereof;

(c) whether there is an increase in the number of proposals sent by the administrative ministries to the DPE for upgrading the category of CPSEs as most CPSEs are at a record high in terms of net profit, annual turnover and net worth during the last two concluded financial years and this is the reason behind the increase in the number of proposals and the Government also wants these CPSEs to have more autonomy in their operations and become more market oriented in their functioning; and

(d) if so, the details and the present status thereof, State-wise?

Kisan Credit Card Scheme

1155. SHRI P.C. MOHAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the current status of the Kisan Credit Card (KCC) Scheme;

(b) the number of farmers, fishermen and live stock farmers who have been issued KCCs so far;

(c) the total amount of loan disbursed under the KCC scheme;

(d) the steps being taken to increase the penetration of the KCC scheme among farmers; and

(e) the common reasons for the rejection of the KCCs to farmers?

Demand for Restoration of OPS by Government Employees' Association

1156. SHRI A. GANESHAMURTHI:
SHRI A. RAJA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government Employees Associations have been demanding restoration of Old Pension Scheme based on last drawn basic salary instead of contributory pension scheme, if so, the details thereof and the response of the Government thereto;

(b) whether some States Governments have also restored OPS for their employees, if so, the details thereof; and

(c) whether the Government is not in favour of restoring OPS to its employees and retired employees, if so, the details thereof and the reasons therefor?

Target of Boosting Digital Payment Transactions

1157. SHRI KULDEEP RAI SHARMA:
SHRI R.K. SINGH PATEL:
DR. DNV SENTHILKUMAR S.:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has been able to achieve the target of boosting digital payment transactions in the country and if so, the details thereof;

(b) the details of the progress made in the number of digital payment transactions during the last three years and current year along with the initiatives undertaken by the Government to promote digital transactions;

(c) whether there is a growing concern among people to use online transactions, electronic payment and other internet based communications due to digital illiteracy and whether the Government has conducted any comparative study with other countries regarding digital transaction and if not, the details thereof;

(d) the steps being taken by the Government to promote digital literacy;

(e) the details of cyber crimes reported during the last three years in the country and the present status of the said crimes; and

(f) whether the Government has taken any concrete steps to protect various digital transaction platforms currently being operated in country and steps to tackle cyber crime incidents with stringent cyber laws to regulate transactions on the net and if so, the details thereof?

UPI Fraud Cases

1158. DR. BEESETTI VENKATA
SATYAVATHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the steps being taken by the Government to address the rising number of UPI fraud cases in the country;

(b) whether the Government is collaborating with UPI service providers and financial institutions to implement stronger security measures and prevent fraudulent activities on the UPI platform;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the details on the financial compensation or assistance being given to victims of UPI fraud in the country?

Restoration of Old Pension

†1159. SHRI NABA KUMAR SARANIA:
SHRI DEEPAK BAIJ:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of pensioners in the country, State-wise;

(b) whether the Government proposes to restore Old Pension Scheme (OPS), if so, the details thereof and the reasons for delay in the implementation of OPS;

(c) the number of States that have restarted the OPS for their employees;

(d) whether many States have demanded return of contribution of National Pension Scheme (NPS) to restart OPS;

(e) the details of amount deposited along with interest thereon demanded by the Government of Chhattisgarh along with the action taken by the Government thereon; and

(f) the decision taken/being taken by the Government to return the fund of NPS to States that have restarted OPS?

Air Pollution by Vehicles

†1160. DR. RAM SHANKAR KATHERIA:
SHRI RAM KRIPAL YADAV:
SHRI JANARDAN MISHRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government considers the vehicular emissions as one of the major reasons for the serious problem of air pollution;

(b) if so, whether the Government has brought or proposes to amend the rules concerning the vehicular movement to tackle the said problem and the comprehensive details thereof; and

(c) the steps taken by the Government for management of electric waste keeping in view the increasing proportion of electric vehicles?

Women Participation Rate in STEM Courses

1161. SHRI PRADEEP KUMAR SINGH:
DR. (PROF.) KIRIT PREMJBHAI
SOLANKI:
SHRI SATYADEV PACHAURI:
SHRI JAYANT SINHA:
SHRI NAYAB SINGH:
SHRIMATI KESHARI DEVI PATEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the factors responsible for furthering the participation rate of women in STEM courses in the country; and

(b) the rate of women participation in STEM courses in comparison to that of developed countries?

Skill India Programme in Uttar Pradesh

†1162. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the salient features of Skill India Programmes;

(b) the number of youths provided training under Skill India Programmes in Uttar Pradesh during the last three years along with details thereof;

(c) the details of steps being taken by the Government for increasing the employment capability of the trained youths under Skill India Programmes;

(d) whether a post skilling assessment system exists for evaluation of success rate; and

(e) if so, the details thereof?

Modernisation and Upgradation of ESIC Hospitals at Ezhukone, Kerala

1163. SHRI KODIKUNNIL SURESH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has proposed to modernize and upgrade the ESIC hospitals in the country, including ESIC hospital at Ezhukone, Kerala;

(b) if so, the details of funds allocated for the same during the last three financial years and current financial year;

(c) whether the Government has received any proposal from State Government of Kerala to include

Ayurveda outpatient treatment facilities in the ESIC Hospital, Ezhukone, Kerala and if so, the details thereof and if not, the reasons therefor;

(d) whether the Government allocate funds for expansion of the Ezhukone ESIC hospital in Kerala State with outpatient system modernization and advanced surgical intervention infrastructure; and

(e) if so, the details thereof?

Objective and Vision of UMMEED Guidelines

1164. SHRI MOHANBHAI KALYANJI
KUNDARIYA:
SHRI JAMYANG TSERING
NAMGYAL:
SHRI DIPSINH SHANKARSINH
RATHOD:
SHRI RAJENDRA AGRAWAL:
SHRI SUNIL KUMAR SINGH:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the draft for Understand, Motivate, Manage, Empathise, Empower, Develop (UMMEED) guidelines and its objectives and vision;

(b) whether the Government is taking any additional steps to ensure mental health support to the students preparing for the competitive examinations;

(c) the details of the number of students committed suicide across the country and especially in Kota in 2023; and

(d) the steps taken by the Government to mitigate the suicide attempts by the students across the country and to sensitize and create awareness for suicide prevention?

Training under Skill Development

†1165. SHRI RAMESH CHANDER KAUSHIK:
SHRI Y.S. AVINASH REDDY:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) an overview of various schemes being run by the Government to promote skill development and entrepreneurship among youth; and

(b) the number of persons trained under each scheme and financial outlay thereto for Andhra Pradesh and Haryana particularly in Sonipat Parliamentary Constituency?

PVTG and VBSY

1166. SHRI VIJAYAKUMAR (ALIAS) VIJAY
VASANTH:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether it is a fact that the Government has launched Rs.24,000 crore Particularly Vulnerable Tribal Group (PM-PVTG) Development Mission and a Viksit Bharat Sankalp Yatra focused on Government scheme saturation to the last mile in tribal districts;

(b) if so, the details thereof;

(c) whether it is a fact that the PM-PVTG Mission is meant to bring 11 key interventions to 22,500 villages including Kanniyakumari district, Tamil Nadu; and

(d) if so, the details thereof?

Illegal Forest Logging

†1167. SHRI GAJANAN KIRTIKAR:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the illegal forest logging has adversely affected the environment;

(b) if so, the percentage of decline in the forest cover as on date during the last five years, State-wise;

(c) whether the illegal forest logging has drastically reduced the forest density in the country and if so, the details thereof;

(d) whether the Government has taken any steps to prevent the illegal forest logging and if so, the details of the concrete action taken against the forest/wood mafia; and

(e) the funds allocated for this purpose during the last five years, State/UT-wise including Maharashtra?

Non-Chit Fund Companies

1168. SHRI GNANATHIRAVIAM S.:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether Government has taken note that many Non-Chit Fund Companies are misusing public money by operating as Chit Fund Companies thereby violating the provisions of the Companies Act;

(b) if so, the details thereof along with the number of such cases reported during the last three years and the current year, company-wise and State/UT-wise; and

(c) the number of cases in which inquiries were conducted along with the action taken against the companies, including imposition of penalties during the said period, State/UT-wise?

Insolvency Resolution

1169. SHRI TAPIR GAO:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the steps taken by the Government to speed up and strengthen the process of insolvency resolution;

(b) the benefits of setting up NCLT and NCLAT; and

(c) the details of the Special Financial Assistance for Capital Investment provided to various States?

Enrolment details of Students and Development of Education in HEIs

1170. SHRI D.M. KATHIR ANAND:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that there are nearly 52,000 institutions and 40 million students in Indian Higher Education System (HEIs) which makes it the world's largest and if so, the State-wise enrolment details;

(b) the steps taken by the Government to fix the problems in Higher Education system particularly the mushrooming institutions, quality and employability; and

(c) whether the Government has any plans to allocate 5 per cent of its GDP for the development of education in the country and if so, the details thereof?

Number of Educated/Skilled/un-skilled Self-employed and Unemployed Women

†1171. SHRI RAMCHARAN BOHRA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of educated, uneducated, skilled, unskilled, self-employed and unemployed women in the country at present, State/UT-wise;

(b) whether the employment opportunities for women have adequately increased during the last three years and the current year; and

(c) if so, the year-wise details thereof?

NBFCs

1172. DR. T.R. PAARIVENDHAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total number of Non-Banking Financial Company (NBFCs) functioning in the country as on date, name-wise;

(b) the total credit/loan sanctioned by the NBFCs to various sectors for the last five years, sector-wise;

(c) the source of finance for NBFCs;

(d) whether the Government has ever reviewed the performance of these NBFCs in the country;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

Tribal Population Dwellings in Forests

1173. SHRI BIDYUT BARAN MAHATO:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of tribal population dwellings in the reserved and protected forests in the country States-wise;

(b) whether there are proposals from the respective State Governments to provide settlement of land to these tribals; and

(c) the progress made so far in this regard?

Special Campaign 3.0

1174. SHRI PARBATBHAI SAVABHAI PATEL:

SHRI RAJENDRA AGRAWAL:

SHRI DHARMENDRA KASHYAP:

SHRI DUSHYANT SINGH:

DR. NISHIKANT DUBEY:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of the month-long Special Campaign 3.0 undertaken by the Government in October 2023;

(b) the details of the number of pending matters disposed during the Special Campaign;

(c) the impact of the cleanliness drive and the future plans of the Government to reduce the physical materials and shifting to 100% digital documentation, if any;

(d) the steps taken/being taken by the Government to reduce the number of pending litigations under the Companies Law;

(e) the data regarding the number of cases withdrawn or reduced as part of the efforts of the Government to reduce the litigation burden; and

(f) the steps taken/being taken by the Government to improve the ease of doing business and boost the corporate Governance framework in the country?

Increase in per Student allocation under PM POSHAN

1175. SHRI HIBI EDEN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it has come to the notice of the Government that the head masters of the schools are facing hardship due to the non-revision of per student allocation for the implementation of PM POSHAN Scheme/Mid-Day Meal (MDM) scheme;

(b) if so, the details thereof and action taken thereon;

(c) whether the Government intends to increase the per student allocation for the scheme across the country;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the PM POSHAN Scheme/Mid Day Meal Scheme has provided funding to educational institutions in Ernakulam district, Kerala; and

(f) if so, the details, name of schools, locations, amount, for the FYs 2019-20, 2020-21, 2021-22, 2022-23 and 2023-24?

Universal Health Coverage Scheme

†1176. SHRI ARJUN LAL MEENA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to increase the Centres contribution in schemes for universal health coverage on the lines of Mukhya Mantri Chiranjeevi Swasthya Yojana in the State of Rajasthan;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Development of PVTG

1177. MS. DEBASREE CHAUDHURI:
SHRIMATI POONAM MAHAJAN:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the steps being taken for the protection and development of Particularly Vulnerable Tribal Groups (PVTGs) in the country; and

(b) whether the Government proposes to establish an Institute of Excellence for the development of PVTGs in the country, particularly in West Bengal?

Features of e-Shram Portal

1178. SHRI DEVJI M. PATEL:
SHRI ANIL FIROJIYA:
SHRI BRIJENDRA SINGH:
DR. SANGHMITRA MAURYA:
SHRI DILIP SAIKIA:
SHRI ARUN SAO:
SHRI RAJESH VERMA:
SHRI NATARAJAN P.R.:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
SHRI SUDHAKAR TUKARAM
SHRANGARE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the main features and objectives of e-Shram portal;

(b) whether the welfare of unorganized sector labourers is likely to increase due to this portal and if so, the manner in which it is likely to increase;

(c) whether the e-Shram portal has been implemented across the country and if so, the details thereof;

(d) whether the Government is aware that 94 per cent of the workers are receiving wages less than Rs. 10,000 and they have slipped below the poverty line or come close to the poverty line;

(e) if so, the details thereof; and

(f) the steps taken/being taken by the Government in this regard?

Economic Development of Tribal Communities

1179. SHRI SUNIL BABURAO MENDHE:
DR. SATYAPAL SINGH:
SHRI RAJESH VERMA:
SHRI DURGA DAS (D.D.) UIKEY:
SHRI GAJENDRA SINGH PATEL:
SHRI SATYADEV PACHAURI:
SHRI KRIPANATH MALLAH:
SHRI BHOLANATH (B.P. SAROJ):
SHRI RATANSINH MAGANSINH
RATHOD:
SHRI PATEL HASMUKHBHAI
SOMABHAI:
SHRI PRATHAP SIMHA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government initiatives have transformed the economic landscape for tribal communities in the country during the last five years; and

(b) if so, the tangible outcomes of the Government's efforts to promote economic development and financial inclusion among tribal communities?

Air Pollution Hotspots

1180. SHRI ABDUL KHALEQUE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken any initiative to collaborate and coordinate with State Governments in identifying air pollution hotspots;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of the strategies and initiatives in place to address local sources of air pollution in the identified hotspot areas;

(d) whether the Government has tailored programs to engage local communities and industries in the mitigation process; and

(e) if so, the details thereof and if not, the reasons therefor?

Setting Up of New Central Universities

†1181. SHRI AJAY KUMAR MANDAL:
MS. LOCKET CHATTERJEE:
SHRI SUNIL KUMAR PINTU:
SHRIMATI GEETA KORA:
SHRIMATI NAVNEET RAVI RANA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the works undertaken for setting up of new Central Universities in West Bengal, Bihar partucularly Sitamarhi and Bhagalpur Parliamentary Constituency and Maharashtra particularly Amravati Parliamentary Constituency during the recent years, including the progress made in this regard;

(b) the details of the funds allocated, released and spent towards establishment of new Central Universities, State-wise and district-wise details thereof; and

(c) the district-wise details of the amount/funds released and spent under the scheme in Maharashtra particularly in Amravati Parliamentary Constituency?

Delay in Allocation of Funds to Kerala under Mid Day Meal Scheme

1182. ADV. A.M. ARIFF:
SHRI N.K. PREMACHANDRAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government proposes to increase the Central share for Mid Day Meal Scheme (MDMS);

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether it is true that the Central share to States and Union Territories including Kerala is not disbursed in a time bound manner, if so, the details thereof;

(d) the details of the Central share disbursed and pending for eligible States and Union Territories for the financial year 2023-24;

(e) whether the Government has released the entire amount due to the State of Kerala for implementing the scheme;

(f) if so, the details thereof and if not, the reasons therefor;

(g) whether it is true that instead of releasing 60 per cent as first instalment of Central share only 25 per cent has been released to Kerala for 2023-2024 and if so, the reasons therefor;

(h) whether it comes in the notice of the Government that the teachers responsible for implementing the MDMS filed a writ before the High Court of Kerala for releasing the arrears and if so, the details thereof;

(i) the details of the arrears pending with the Centre and the time by which it will be released;

(j) whether the Government is aware that Kerala is providing Rs. 600 as honorarium to Mid Day Meal cooks per day, whereas the Centre is providing Rs. 600 per month and the State is bearing the burden of over Rs. 1.50 crore every year; and

(k) whether the Government proposes to increase the honorarium fixed in 2009?

Digital Competition Act

1183. SHRI VISHNU DATT SHARMA:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether a report has been submitted to the Government on "Anti Competitive Practices by Big Tech Companies";

(b) if so, whether Government is taking measures for enactment of the "Digital Competition Act" and a code of conduct for tech companies, so as to ensure protection of interests of the consumers and the nation at large;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Soil Degradation

1184. DR. A. CHELLAKUMAR:
SHRI KARTI P. CHIDAMBARAM:
SHRI BENNY BEHANAN:
DR. MOHAMMAD JAWED:
ADV. ADOOR PRAKASH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that a significant portion of the soil in the country is considered degraded;

(b) the policies, schemes or other remedial measures taken by the Government to resolve this issue;

(c) whether the Government has taken any steps towards mitigating the effects of open cast mining and promoting appropriate waste disposal in regions affected by soil degradation;

(d) if so, the details thereof, if not, the reasons therefor; and

(e) the steps taken by the Government towards promotion of integrated watershed management in regions affected by soil degradation?

State Educational Achievement Survey

1185. SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI SANJAY SADASHIVRAO
MANDLIK:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government/National Council of Educational Research and Training (NCERT) has recently conducted State Educational Achievement Survey (SEAS);

(b) if so, the details thereof;

(c) the details of the main features of the survey;

(d) the aims and objectives of conducting such a survey;

(e) the details of methodology adopted by the Government for conducting the said survey;

(f) the total number of students and schools across the country who have participated in the survey; and

(g) the manner in which the said survey is helpful in enhancing the quality of education and imparting skill in the students in the country?

Customs Department not allowing some Articles to Sri Lanka

1186. SHRI A.K.P. CHINRAJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note that Customs Department at Chennai International Airport

is not allowing the passengers who are travelling to Sri Lanka to carry night dresses and cotton sarees with them;

(b) if so, the details thereof and the reasons therefor; and

(c) the details of provisions under which carrying night dresses, cotton sarees and sweet boxes are banned for carrying to Sri Lanka?

Fostering Entrepreneurship

1187. DR. BHARATIBEN DHIRUBHAI SHIYAL:
DR. SATYAPAL SINGH:
DR. MANOJ RAJORIA:
SHRI MANOJ KOTAK:
SHRI RAJ KUMAR CHAHAR:
SHRIMATI RANJEETA KOLI:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. SHRIKANT EKNATH SHINDE:
SHRI SUMEDHANAND SARASWATI:
PROF. RITA BAHUGUNA JOSHI:
DR. ARVIND KUMAR SHARMA:
DR. HEENA VIJAYKUMAR GAVIT:
DR. KRISHNA PAL SINGH YADAV:
SHRI SHANKAR LALWANI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is running various financial inclusion schemes in the country aimed at providing funding to small businesses;

(b) if so, the details thereof, scheme-wise;

(c) the steps taken/being taken by the Government to promote financial inclusion in the country; and

(d) the measures taken or proposed to be taken by the Government to foster entrepreneurship, especially among unorganised small-scale entrepreneurs like farmers and street vendors?

Welfare Schemes of Tribal Community in Odisha

1188. SHRI MAHESH SAHOO:
MS. CHANDRANI MURMU:
SHRI BASANTA KUMAR PANDA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes welfare schemes for uplifting the tribal community in State of Odisha during the last five years;

(b) if so, the activities/beneficiaries in Keonjhar, Mayurbhanj, Kalahandi and Nuapada district of Odisha during the last five years;

(c) the details of funds allocated/spent in Odisha in the last five years, district-wise; and

(d) the details of success percentage of the schemes implemented so far during the last five years?

Objectives of Museum Grant Scheme

1189. SHRI SANGAM LAL GUPTA:
SHRI C.R. PATIL:
SHRI P.P. CHAUDHARY:
DR. RAMAPATI RAM TRIPATHI:
SHRI ANURAG SHARMA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the objectives of the Museum Grant Scheme;

(b) whether there is a criteria for selecting the museums for upgradation/modernisation and for selecting sites for new museums;

(c) if so, the details thereof;

(d) the number of museums in Uttar Pradesh and particularly in Pratapgarh Parliamentary Constituency under the Museum Grant Scheme;

(e) the funds granted to the museums in Uttar Pradesh under the scheme and work accomplished for the same;

(f) whether the Government plans to include any museums in Pratapgarh Parliamentary Constituency such as Bangur Museum for digitisation of museum collections; and

(g) if so, the details thereof and if not, the reasons therefor?

Killing of Wild Animals

1190. SHRI JUAL ORAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware of the decline in population of wild animals like tigers, lions, etc., in several States;

(b) if so, the details thereof and the reasons therefor, State-wise;

(c) whether one of the main reasons is the killing of elephants, leopards and tigers by humans in Odisha and some other States; and

(d) if so, the steps taken to protect these animals?

Global Skills Landscape

1191. DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
SHRI UNMESH BHAIYYASAHEB
PATIL:
DR. SHRIKANT EKNATH SHINDE:
PROF. RITA BAHUGUNA JOSHI:
SHRI SANJAY BHATIA:
DR. HEENA VIJAYKUMAR GAVIT:
DR. KRISHNA PAL SINGH YADAV:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether there are any endeavours by the Government to align skilling initiatives with market demands;

(b) the factors that have propelled India's growing recognition in the global skills landscape and the measures taken to enhance its competitiveness;

(c) the details of the different schemes being administered by the Government to promote Skill Development and Entrepreneurship; and

(d) the number of persons trained under each of the scheme and financial outlay?

Pradhan Mantri Jan Dhan Yojana (PMJDY)

†1192. SHRI VINAYAK RAUT:
SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of years passed since the launch of Pradhan Mantri Jan Dhan Yojana (PMJDY) by the Government along with the achievements made through this scheme so far;

(b) the present status of PMJDY in the country and way it is being implemented;

(c) the details of the challenges being faced by the Government during its implementation;

(d) whether the Government has achieved the objective for which PMJDY was launched and if so, the details thereof;

(e) the percentage of women covered under this scheme in rural and semi-urban areas;

(f) whether the Government has taken any step to include all the people of rural areas under this scheme;

(g) the number of beneficiaries of PMJDY and the number of persons registered under the scheme in various districts of Maharashtra including Ratnagiri-Sindhudurg and Osmanabad since its inception; and

(h) the steps taken by the Government to cover maximum area under the scheme?

Setting up of Science Museum in Tribal Areas of Maharashtra

1193. SHRIMATI RAKSHA NIKHIL KHADSE:
SHRI MANOJ KOTAK:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the total number of projects which have been sanctioned/proposed under the scheme of Promotion of Culture of Science across the country including Maharashtra State;

(b) the progress of the completion of these projects along with the total amount sanctioned, disbursed and utilized;

(c) whether the Government has any proposal to establish Science Center under this scheme in the Tribal areas especially in the Northern region of Maharashtra State; and

(d) if so, the details thereof?

New ESIC Hospitals in Tamil Nadu

1194. MS. S. JOTHIMANI:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of setting up of New ESIC hospitals in Tamil Nadu and funds allocated for the same;

(b) whether the Government plans to sanction an ESIC hospital for Karur Parliamentary Constituency and if so, the details thereof;

(c) the list of hospitals and dispensaries set up under ESIC since 2014, State-wise especially for the State of Tamil Nadu;

(d) whether it is true that there are a large number of vacancies in ESIC hospitals and dispensaries, if so, the details thereof;

(e) whether the Government has any plan to fill these vacancies, State-wise;

(f) whether there is lack of infrastructure and facilities in such hospitals; and

(g) if so, the details thereof, State-wise especially for the State of Tamil Nadu?

Forest Land in Tribal Dominated Areas

†1195. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the forest land has been allocated to tribal people for their livelihood through agriculture produce in tribal dominated areas across the country;

(b) if so, the number of tribal people allocated forest land in tribal dominated areas especially in Maharashtra during the last three years and till date;

(c) whether the Government has formulated or likely to formulate any programme for irrigation of forest land allocated to tribal farmers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Evasion of TDS

1196. SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Ministry of Finance is likely to consider the request of the Ministry of Home Affairs to make payment of all prizes through banking channels and if so, the details thereof;

(b) whether the Government intends to consider to amend section 194B to include lottery as well whereby each and every prize winning shall be taxable to stop the tax evasion and money laundering in paper lottery business and if so, the details thereof; and

(c) the action taken/being taken by the Government against lottery distributors who indulged in evasion of GST, TDS etc.?

Promotion of Heritage Tourism in Gujarat

1197. SHRIMATI POONAMBEN MAADAM:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has taken any measures to promote heritage tourism in the country, especially Gujarat;

(b) if so, the details thereof;

(c) whether the Government has the details of the revenue generated through heritage tourism during the last three years, year-wise;

(d) if so, the details thereof; and

(e) the details of the funds allocated for the promotion of heritage sites in Gujarat during the last three years, year-wise?

Remedial Steps of Government for Access to Schools by Children with Special Needs

1198. SHRI K. NAVASKANI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the fact that Children with Special Needs (CwSN) confront the greatest educational obstacles; and

(b) if so, the remedial steps that are proposed to be taken by the Government keeping in mind that their access to school is frequently hampered by societal stigma, lack of teacher training and inability to comprehend the special needs of these students?

Payroll Data of EPFO

1199. SHRI SUDHEER GUPTA:
SHRI PRATAPRAO JADHAV:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI SANJAY SADASHIVRAO
MANDLIK:
SHRI SHRIRANG APPA BARNE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether quarterly provisional payroll data of Employees Provident Fund Organizations (EPFO) has been released by the Government;

(b) if so, the details thereof and the total number of new members enrolled during the last quarter, State/UT-wise;

(c) whether a large number of new female members have joined during the last quarter and if so, the details thereof;

(d) the details of industries which has shown higher number of new entrants in the payroll data; and

(e) whether the Government proposes to provide any unemployment allowances to unemployed persons and if so, the details thereof?

Steps to Promote Foreign Tourist Arrival

1200. SHRI BALASHOWRY VALLABHANENI:
SHRI MAGUNTA SREENIVASULU
REDDY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the steps taken by the Government to promote foreign tourist arrivals under 'Incredible India! Visit India Year 2023';

(b) whether foreign tourist arrivals in the first half of the current year has reached at the same level as much as it was in the first half of 2019;

(c) if so, the details thereof and if not, the reasons therefor along with the efforts being made to push Foreign Tourist Arrivals (FTAs) into India; and

(d) the quantum of India's share in global tourism market and the steps taken/proposed to be taken to double the share?

Correspondence Course in Graduation in Physiotherapy

1201. SHRI SUNIL KUMAR SINGH:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the UGC recognises/approves correspondence course in Graduation in Physiotherapy and if so, the details thereof;

(b) whether undergraduate courses through open learning/correspondence course in Physiotherapy conducted by Allahabad Agricultural University, Allahabad, Janardan Rai Nagar University, Udaipur and Sikkim Manipal University, Sikkim or any other Universities or Institute in the country is valid for Government jobs;

(c) if so, the details thereof;

(d) if not, whether any instructions/guidelines have been issued for non-recognition of the undergraduate courses in Physiotherapy through open learning/correspondence course; and

(e) if so, the details thereof and if not, the reasons therefor?

Shortage of School Teachers in Jharkhand

1202. SHRI VISHNU DAYAL RAM:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that there is a shortage of school teachers in Jharkhand;

(b) if so, the details thereof;

(c) the steps taken by the Government to ensure the appointment of adequate number of teachers;

(d) the timeline by which this will be achieved and also the reasons for delay; and

(e) the total number of teachers at primary, secondary and higher secondary levels and the number of vacancies of teachers, State-wise especially in Jharkhand?

Dumping Chemical Waste into Rivers

1203. SHRI NITESH GANGA DEB:
SHRI PARTHIBAN S.R.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken steps to reduce chemical waste dumped into the major rivers of the country by the industries and dyeing units located near the rivers;

(b) if so, the details thereof;

(c) whether the Government is committed to protect the river bank of Kaveri in the State of Tamil Nadu from the incessant dumping of garbage;

(d) if so, the details thereof;

(e) whether any directions have been issued to develop the river bank as pollution free and eco-friendly site; and

(f) if so, the details thereof?

Gross Enrolment Ratio among SC/ST Students

1204. SHRIMATI GODDETI MADHAVI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that the Gross Enrolment Ratio (in Higher Education) among SC/ST Students has been at 23.4 and 18.0 respectively, which is still below the national average of 27.1;

(b) if so, the details of measures being taken by the Government to deal with the same; and

(c) the progress made in this respect, State/UT-wise?

Loans Written off by Banks

1205. SHRI S. VENKATESAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of amount of loans written off by Nationalised Banks in the Financial Years starting from 2014-15 to 2022-23; and

(b) the details of amount realised from bad debts written off in the Financial Years starting from 2014-15 to 2022-23?

Student-Teacher Ratio in Schools in Delhi

1206. SHRI PARVESH SAHIB SINGH
VERMA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the current student-teacher ratio in Government and private schools in Delhi;

(b) the steps being taken by the Government in order to improve the physical and digital infrastructure in Delhi schools; and

(c) the initiatives taken/to be taken by the Government to improve the quality of teaching in Delhi schools?

Encouraging Folk Artists in Rajasthan

†1207. SHRI RAHUL KASWAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is taking any steps to promote the rich cultural heritage of Rajasthan;

(b) if so, the details thereof;

(c) the steps being taken by the Government to encourage folk artists in the State of Rajasthan;

(d) whether the Government is encouraging folk songs and folk dances of Rajasthan across the country;

(e) if so, the details thereof and the details of the amount spent in this regard during the last three years and the current year;

(f) whether the folk artists of Churu district in Rajasthan have remained in demand for playing 'Daf', a kind of musical instrument and folk dances in foreign countries and have also visited foreign countries several times; and

(g) if so, the details thereof and whether the Government proposes to extend financial assistance to them?

Withholding the Initial Grant Installment for Local Bodies

1208. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is withholding the initial grant installment for local bodies in States by introducing a new clause related to unspent amounts exceeding the prescribed threshold;

(b) if so, the details thereof along with the specific clause introduced and the threshold amount specified;

(c) whether such withholding of funds contradicts the guidelines laid out by the Finance Commission; and

(d) if so, the details thereof and if not, the reasons therefor?

Debt Instruments and Exchange Traded Funds

1209. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that EPFO has invested a huge amount in Debt Instruments and Exchange Traded Funds and if so, the details thereof;

(b) the total amount invested in Share Market and related products by EPFO during each of the last seven years and the current year; and

(c) the details of total EPF amount invested in the shares of Blue Chip Companies during the last five years?

Inclusion of Jhodia in ST List

1210. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there has any proposal to include Jhodia community in the list of Scheduled Tribes;

(b) if so, the details thereof;

(c) if not, the reasons therefor and the process by which Jhodia community will be included in the list of Scheduled Tribes;

(d) whether the recommendation of State Government of Odisha for inclusion of certain communities in the list of STs is pending with the Government; and

(e) if so, the details thereof and if not, the reasons therefor?

Violation of Environmental Clearance Laws

†1211. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether a provision for financial penalty as well as imprisonment has been made for violation of Environmental Clearance Laws in the construction related projects;

(b) if so, the details thereof;

(c) whether it is a fact that the RTI activists are being given more importance than the public representatives in the case of Environmental Clearance in construction projects particularly in Mumbai Metropolitan; and

(d) if so, the details thereof?

Allocation of Fund and Infrastructure Development under Sarva Shiksha Abhiyan

1212. SHRI RAJU BISTA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the total funds allocated and utilised under the Sarva Shiksha Abhiyan, State-wise;

(b) whether it is true that there has been a fall in the enrollment of teachers in West Bengal since 2019;

(c) if so, the reasons therefor;

(d) the details of the infrastructural development taken place under the scheme since 2014, State-wise; and

(e) the details of funds allocated to Darjeeling, Kalimpong and North Dinajpur districts under the scheme since 2019?

Criteria Fixed for Artists Pension Scheme

1213. SHRI RAHUL RAMESH SHEWALE:
SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Central Government has given pension to Artists;

(b) if so, the details and criteria fixed for sanction and release of Artists Pension scheme;

(c) the details of Artists Pension funds released and disbursed against the demand of disbursement/ requirement of designated agency to artists during each of the last three years, State-wise particularly in respect of artists from Maharashtra;

(d) whether it is a fact that designated agency in respect of Artists Pension has not been able to disburse Artists Pension since COVID-19 lockdown period; and

(e) if so, the details in this regard, along with reasons therefor, State-wise, particularly in Maharashtra?

National Clean Air Programme

1214. SHRI JAGANNATH SARKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is taking steps to address the uneven progress and pace of implementation under National Clean Air Programme (NCAP);

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether there is a shortage of air quality monitoring stations in the country;

(d) if so, the steps taken by the Government to expedite the expansion of air quality monitoring stations in the country;

(e) whether the steps have been taken to address the gap between the Centre's allocations and the actual funds received by States as well as varying levels of fund utilization among States under the Control of Pollution Scheme; and

(f) if so, the details thereof and if not, the reasons therefor?

Eklavya Model Residential Schools in Uttar Pradesh

1215. SHRI RITESH PANDEY:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether large number of Eklavya Model Residential Schools (EMRs) in Uttar Pradesh have become non-functional;

(b) the details of sanctioned projects and the proportion of constructed and functional schools amongst them under the scheme, State-wise;

(c) whether the Government has conducted any assessment to evaluate the need for more EMRS in Uttar Pradesh and if so, details thereof;

(d) whether the Government plans to sanction more schools in Uttar Pradesh under the EMRs Scheme; and

(e) if so, the details thereof and if not, the reasons therefor?

Private Microfinance Companies

1216. SHRIMATI POONAM MAHAJAN:
MS. RAMYA HARIDAS:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is planning to impose any additional restrictions on the interest rate or other parameters affecting final borrowers with respect to private microfinance companies;

(b) if so, the details thereof;

(c) the time by which a final decision is likely to be taken in this regard;

(d) whether the Government has conducted any study during the last two years as to how the privatization of rural credit would affect the final borrowers, especially women; and

(e) if so, the details thereof and if not, the reasons therefor?

Promotion of Regional Languages

1217. SHRI V.K. SREEKANDAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that the Government is emphasizing the integration of technology in promoting regional languages, including its role in teaching, training, examination and translating educational materials;

(b) if so, the details thereof;

(c) whether it is also true that the directions have been to facilitate a seamless transition from the present education ecosystem to one rooted in the country's languages; and

(d) whether it is a fact that the fusion of Indian languages and technology will open doors to limitless possibilities for the talent pool of the country?

Funds for Education Schemes in Bihar

1218. SHRI CHANDESHWAR PRASAD:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of funds allocated/sanctioned/released to various States particularly in Bihar under the various education schemes of the Government during the last five years including the current financial year; and

(b) the prescribed time limit to release such funds to various States, particularly in Bihar?

Heritage Crafts and Art Traditions of Tamil Nadu

1219. SHRI VELUSAMY P.:
SHRI PARTHIBAN S.R.:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has identified heritage crafts and art traditions of the State of Tamil Nadu;

(b) if so, the details thereof and the steps taken to promote them;

(c) the details of programmes undertaken in the last three years, including the amount sanctioned, disbursed and utilized for the same;

(d) whether any steps were taken for protecting the livelihoods of artisans/craftsmen during the pandemic; and

(e) if so, the details thereof and if not, the reasons therefor?

Dropout Rate of MSMEs doing Business through E-Commerce Platforms

1220. SHRI KESINENI SRINIVAS:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note that MSMEs doing business through e-commerce platforms have a high dropout rate of 60 to 70 per cent and if so, the details thereof;

(b) the steps taken/being taken by the Government to reduce the compliance burden for MSMEs without a Goods and Services Tax (GST) registration on e-commerce platforms;

(c) whether the Government is considering to allow unregistered MSMEs below a certain turnover threshold to conduct inter-state transactions;

(d) if so, the details thereof;

(e) whether the Government is considering permitting a single Virtual Place of Business registration *in lieu* of a mandatory Principle Place of Business registration in every State where taxable supplies are made; and

(f) if so, the details thereof?

Manodarpan

1221. SHRIMATI APARUPA PODDAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government collects data on the number of beneficiaries under the Manodarpan scheme;

(b) if so, the details thereof, State-wise and if not, the reasons therefor;

(c) whether it is true that the Government has 352 counsellors to cater to more than 26 crore school students and if so, the reasons therefor;

(d) whether the Government has taken any measure to increase the number of counsellors and if so, the details thereof and if not, the reasons therefor;

(e) whether the Government intends to conduct a study on the mental health of school students and if so, the details thereof and if not, the reasons therefor; and

(f) whether the Government intends to collaborate with the State Government for Manodarpan and if so, the details thereof and if not, the reasons therefor?

Scheme for Tribal Students

†1222. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the schemes being implemented for the Tribal students in various States of the country;

(b) the details of the beneficiaries under the said schemes during the last four years, State-wise and scheme-wise; and

(c) the details of the funds allocated and utilized for the said schemes during the last three years, State-wise including Dadra and Nagar Haveli and Daman and Diu?

Namda Craft

1223. SHRI SANJAY KAKA PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the Skill India Pilot Project that has successfully revived the Namda craft;

(b) the mechanisms or opportunities are in place to ensure sustained growth and further development of this craft in the long term;

(c) the details of financial support provided to these artisans; and

(d) the impact of the initiative on the livelihood and skill development of individuals who involved in the Namda craft?

Teachers in Government Schools Running under Central and State Governments

†1224. SHRI SANJAY JADHAV:
SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the required number of teachers are available in all the Government schools of the country running under the Union Government and the State Governments;

(b) whether the Government is aware of the shortage of teachers in Government run schools;

(c) if so, the status of teachers in the schools of Maharashtra;

(d) whether any specific scheme is being implemented/likely to be implemented by the Government to ensure adequate teacher-student ratio to streamline education in such schools; and

(e) if so, the details thereof?

Meeting of 52nd GST Council

1225. SHRI THIRUNAVUKKARASAR SU:
SHRI RAVNEET SINGH BITTU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the meeting of 52nd GST Council was held at Delhi recently;

(b) if so, the details thereof along with the details of issues that came up for discussion therein;

(c) whether a major relief to farmers, particularly sugarcane cultivators and coarse grain, millet producers and various other issues have also come up for discussion therein and if so, the details thereof;

(d) whether certain exemptions and tax cuts have been announced on certain commodities and services for the benefit of the common man of the country and if so, the details thereof;

(e) if so, the action taken or proposed to be taken by the Government thereon;

(f) whether the Government has released all pending GST dues to States and if not, the details thereof the pending amount, State-wise including Tamil Nadu; and

(g) whether any decisions have been taken in the meeting for the further facilitation of trade in the country and if so, the details thereof and if not, the reasons therefor?

Demolition of National Museum Complex

1226. SHRI MANISH TEWARI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the rationale behind the proposed demolition of the National Museum complex;

(b) the rationale behind the shifting of museum to North and South Blocks, especially when these buildings are older and reportedly not seismic proof, raising concerns about the safety of the artifacts;

(c) the manner in which the Ministry proposes to ensure the safe packing, storage, and preservation of the two lakh objects within the tight timeline to vacate the existing National Museum by the year-end;

(d) the security measures and storage facilities in place for artifacts during the transition;

(e) whether the Government has taken any expert's advice or have engaged with stakeholders and experts before considering the demolition of the National Museum and if so, the details thereof and if not, the reasons therefor; and

(f) whether the Government has provided any assurances regarding the careful handling and preservation of artifacts, especially during the relocation process in view of the past incidents of breakages during museum revamps and if so, the details thereof?

Selection of Tourist Spots on Priority Basis

†1227. SHRIMATI JASKAUR MEENA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme to select some tourist destinations in the country on priority basis to develop them as a complete package for domestic and foreign tourists;

(b) if so, the details thereof;

(c) the details of estimated cost likely to incur under this scheme;

(d) the details of the expected targets likely to be set under the scheme;

(e) the number and details of the States likely to be covered under the scheme;

(f) whether the Government has decided to cover Rajasthan also under this scheme; and

(g) if so, the details thereof?

Digital Ecosystem

1228. SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government is taking steps towards expansion of the digital ecosystem for enabling demand-based formal skilling, linking with

employers including Micro, Small and Medium Enterprises (MSMEs) and facilitating access to entrepreneurship schemes; and

(b) if so, the details thereof and the progress made along with the funds sanctioned/utilised till date?

Steps to Improve the Status of Bihar as Educationally Backward State

1229. SHRI RAJIV PRATAP RUDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is true fact that the Bihar is one of the most educationally backward State in the country according to the Multidimensional Poverty Index report released by NITI Aayog;

(b) if so, the details of the number of students attending school and college education there;

(c) whether the Central Government has implemented various policies and programs to improve the status of education in Bihar; and

(d) if so, the details thereof along with the details of the beneficiaries?

Impact of Climate Change

1230. DR. VISHNU PRASAD M.K.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether devastating landslides, mud slides and unprecedented floods in various States are the reasons of unplanned infrastructure projects in the country;

(b) if so, the details thereof;

(c) whether the climate change is the main cause of extreme weather conditions in various parts of the country including Tamil Nadu; and

(d) if so, the details thereof?

Integrated Climate Adaptation and Mitigation

1231. SHRIMATI SHARDABEN ANILBHAI PATEL:

SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether long-term strategies are being considered to adapt the temperature change in the coming years and to mitigate its impact on health, agriculture and other sectors;

(b) if so, the details thereof;

(c) whether any research and development has been made to identify new technologies and solutions to address the impact of climate change on various sectors and the manner in which Government is supporting these innovations, if so, the details thereof; and

(d) whether Government has integrated climate adaptation and mitigation considerations into its policies and decision-making across different sectors, if so, the mechanisms available for ensuring its effective implementation?

GST Collection from Gaming Apps

1232. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total Goods and Services Tax (GST) collection from Gaming Apps upto 31.10.2023;

(b) the number of Gaming Apps running in the country;

(c) the annual turnover of said Gaming Apps; and

(d) the number of unauthorized Gaming Apps banned till 31st October, 2023?

Development of Rural Tourism

1233. SHRI SELVAM G.:

SHRI DHANUSH M. KUMAR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether there is a huge potential for the development of rural tourism in the country;

(b) if so, the number of villages/districts in the country identified and developed as the places of rural tourism State/UT-wise especially in Tamil Nadu;

(c) whether the Government has received any proposal from States/Union-Territories in this regard; and

(d) if so, the details thereof along with the funds allocated for this purpose?

**Eklavya Model Residential School (EMRS) in
Andhra Pradesh**

1234. SHRI POCHA BRAHMANANDA
REDDY:
SHRI N. REDDEPPA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the key performance indicators on which Eklavya Model Residential School (EMRS) Scheme is analysed;

(b) whether the performance of EMRS in the State of Andhra Pradesh has been analysed;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the EMRS in the State of Andhra Pradesh is infrastructurally sufficient and staffed adequately; and

(e) if so, the details thereof and if not, the reasons therefor?

**Impact of Scrapping Currency Notes on the
Growth of Indian Economy**

1235. DR. ALOK KUMAR SUMAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the decision to scrap currency notes has slowed down the growth of Indian economy by such a long margin that growth has not returned yet;

(b) if so, the details thereof;

(c) the number of Rs. 2000 currency notes yet to be received and yet to be scrapped; and

(d) the total amount spent on scrapping of currency notes in the country?

**Set up of Smart Class Systems in KVs and
NVs in Andhra Pradesh**

1236. SHRI SRIDHAR KOTAGIRI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of smart class systems set up in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas in the State of Andhra Pradesh including the number of classrooms equipped with smart class systems;

(b) the quantum of funds allocated and utilised for smart classes under various schemes in the last three years, State-wise;

(c) whether the Government has conducted any audit on the coverage and functionality of smart classes in the country; and

(d) if so, the details thereof and the findings of the said audit?

Protest of Government Employees against NPS

†1237. SHRI RAKESH SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government employees are protesting against the New Pension Scheme (NPS) applicable for the Government employees;

(b) whether the NPS is less beneficial for the Government employees;

(c) if not, the reasons therefor;

(d) whether the Government has made any discussion with the concerned employees' organization;

(e) if so, whether the Government has considered the same; and

(f) if so, the details thereof?

**Anandpur Sahib Resolution in NCERT
Textbook**

1238. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the NCERT has interpreted the Anandpur Sahib Resolution as a separatist document which was signed between the then Prime Minister and SGPC;

(b) whether the treaty is dubbed as a demand for a separate Sikh States in textbooks;

(c) the reasons for dubbing such a historic resolution which stands for unity and integrity of the country as a separatist document; and

(d) the steps being taken by the Government to resolve the issue?

**Promotion of Tourism in Shravasti Balrampur
District**

†1239. SHRI RAMSHIROMANI VERMA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any blueprint for growth of places of tourist interest of Uttar Pradesh at present and in future;

(b) if so, the details thereof;

(c) whether the Government has constituted any Committee or survey group to promote tourism in Shravasti Balrampur district during the current year;

(d) if so, the details including the extant status of the old places of tourist interest; and

(e) if not, the reasons therefor?

National Education Day

1240. SHRI PRATAPRAO PATIL
CHIKHLIKAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the initiatives taken by the Ministry to celebrate the National Education Day 2023; and

(b) the details of the various projects undertaken by the Government to promote and create awareness regarding the National Education Day?

Women Enrolments in MSDEs

1241. DR. PRITAM GOPINATHRAO
MUNDE:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Union Government proposes to sponsor untrained instructors to get training in Institutes for Training of Trainers (ToT) and modify the criteria of admission of fresher candidates;

(b) if so, the details thereof;

(c) whether the Government is considering widespread publicity of All India Council for Technical Education (AICTE) notification to cultivate a skilled pool of Craft Instructor Training Scheme (CITS) trained candidates;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether enrolments of women in the Ministry of Skill Development and Entrepreneurship (MSDEs) identified priority sectors is very low;

(f) if so, the details thereof, State-wise particularly in Maharashtra;

(g) whether any policy is being planned to promote skill training of women in non-traditional roles; and

(h) if so, the details of the steps taken to ensure gender-sensitive infrastructure at skill training institutions in the country particularly in Maharashtra?

Training and Employment under PMKVY

1242. SHRI RAVNEET SINGH BITTU:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the total number of candidates trained and employed under PMKVY in the last five years, year-wise;

(b) the main challenges being faced in the implementation of PMKVY, particularly in regard to enhancing the employability of the trained candidates;

(c) whether the Government has taken/ proposes to be taken any measures to improve the percentage of employment *vis-à-vis* trained candidates under the PMKVY in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Syllabi of UGC-National Eligibility Test

1243. DR. PON GAUTHAM SIGAMANI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is true that the University Grants Commission (UGC) has decided to update the syllabi of the UGC-National Eligibility Test for Junior Research Fellowship and appointment as Assistant Professors in various subjects;

(b) whether it is also true that the University Grants Commission will soon form an expert committee to undertake this work;

(c) whether it is also true that after launching the National Education Policy in 2020, there have been considerable developments in higher education to impart multi-disciplinary curricula and holistic education; and

(d) if so, the details thereof?

Representation in OBCs/SCs/STs in Professor Posts of Central Universities

1244. SHRI MANICKAM TAGORE B.:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that the representation of OBCs in the Professor's posts in Central Universities is a mere 4.5 per cent and SCs 7 per cent, STs 2 per cent and the upper castes are 86 per cent and if so, the details thereof;

(b) the steps to be taken by the Government to ensure adequate representation of OBC, SC and ST in faculty positions in Central Universities; and

(c) whether the Government has any proposal to bring in reservation in promotion for OBCs and if so, the details thereof and if not, the reasons therefor?

Kendriya Vidyalaya in BSF Camp in Birpur

†1245. SHRI DILESHWAR KAMAIT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the time by when a Kendriya Vidyalaya will be established in BSF camp situated in Birpur in Supaul parliamentary constituency which is a very backward and flood prone border area of Bihar;

(b) the reasons for not establishing the same by registering the land so far;

(c) whether the land registration fee would be paid from the Para-military Forces Welfare Fund;

(d) whether the Government has any other scheme for establishment of said Kendriya Vidyalaya; and

(e) if so, the details thereof?

Use of Forest Land for Non-Forest Purposes

1246. SHRI D.K. SURESH:
SHRI NALIN KUMAR KATEEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the total forest land used for the non-forest purposes in the Country with special reference to the State of Karnataka;

(b) whether the Government has taken any steps to demarcate the forest land clearly to create awareness among people and if so, the details thereof; and

(c) whether the Government is taking any steps to increase the forest cover in the Country and if so, the details thereof?

Rehabilitation of Bonded Labour

1247. SHRI MARGANI BHARAT:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the funds allocated, sanctioned and utilised towards Rehabilitation of Bonded Labour during the last three years;

(b) the reasons for the under-utilisation of funds towards Rehabilitation of Bonded Labour;

(c) whether the Government has conducted any survey and evaluation regarding the efficacy of the scheme for Rehabilitation of Bonded Labour;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government has conducted any awareness generation programmes for Rehabilitation of Bonded Labour and if so, the details thereof and if not, the reasons therefor?

Assessment Over Free Meal Scheme for Children

1248. SHRI M. BADRUDDIN AJMAL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has made any assessment about the free meal scheme for school children to modify it and to add some items such as milk, fruits etc.;

(b) whether the Government is aware of the fact that various reports claim that the quality of meal provided in schools and Aganwadi etc., is very poor due to corruption;

(c) if so, the steps taken/proposed to be taken by the Government in this connection; and

(d) if not, the details thereof?

Status of PRASAD Scheme in Dongargarh City of Chhattisgarh

†1249. SHRI SANTOSH PANDEY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the current status of the Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) Yojana being implemented in Dongargarh city of Chhattisgarh;

(b) whether the Government has received any complaint regarding irregularities of the concerned work agency;

(c) if so, the action taken thereupon;

(d) the reasons for the work not being completed even after the scheduled date; and

(e) the time by which the said works are likely to be completed?

Shares of Public Sector Banks

1250. SHRI SUBBARAYAN K.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering a proposal to sell some shares of prominent Public Sector Banks (PSBs);

(b) if so, the details of the Government stake in each of the PSBs at present and the percentage of the shares proposed to be sold; and

(c) the reasons for taking such a decision to disinvest a part of the Government stake in the Public Sector Banks?

Forest Fire Prevention and Management

1251. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO
MUNDE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the allocation of Annual Plan for forest fire prevention and management activities for the Financial Year 2023-24 has been finalised;

(b) if so, the details of funds allocated and released so far to various States particularly to Odisha and Maharashtra;

(c) whether Compensatory Afforestation (CA) is required on degraded notified or unclassified forest land, twice the extent of the diverted forest area, exclusively for projects carried out by Central Government Agencies or Central Public Sector Undertakings;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether these provisions will be extended to include State PSUs and State Government Agencies; and

(f) if so, the details thereof, State-wise, particularly Maharashtra and if not, the reasons therefor?

Sahara India Group

1252. DR. SUKANTA MAJUMDAR:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the Government's reaction after the death of the Sahara India Group Chief recently with regard to line of investigation of chit fund scam done by the Sahara Group;

(b) whether the Government is proposing to seize the land and other assets of the Sahara Group and if so, the details thereof;

(c) the current status of the investigation by SFIO and steps being taken by SEBI/Government to return the investors money parked with SEBI since the last Eleven years;

(d) the Government's line of action thereto as Sahara Chief is no more now and SEBI too have failed to return the investments to the public; and

(e) the other corrective steps being taken by the Government to return the crores of investment to their real depositors?

Tax Reduction for Hotels

†1253. SHRI ARUN SAO:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the tourism industry has requested the Government to reduce taxes for hotels and to provide enabling environment for low cost hotels *i.e.* to make available easy loan and land on lease to private industrialists;

(b) if so, the details thereof;

(c) whether the tourism industry has requested to make other measures also to promote tourism;

(d) if so, the details thereof;

(e) whether the Government has provided funds to various State Governments to develop new tourist places in their States during the last three years; and

(f) if so, the State/UT-wise details thereof including Chhattisgarh?

Identified Educationally Backward Districts

1254. DR. SANJEEV KUMAR SINGARI:
SHRI N. REDDEPPA:
SHRI RAMSHIROMANI VERMA:
SHRI POCHA BRAHMANANDA
REDDY:
SHRI P.V. MIDHUN REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has identified educationally backward districts especially in Scheduled Caste and Scheduled Tribe dominated areas;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the steps taken by the Government for the development of educationally backward districts during the last two years;

(e) the details of targets fixed and achieved in this regard;

(f) whether the Government has also identified the educationally backward villages/towns particularly the Scheduled Caste and Scheduled Tribe dominated areas in Shrawasti and Balrampur of Uttar Pradesh; and

(g) if so, the details thereof?

Filing of Income Tax Return through e-Filing

†1255. SHRI BALAK NATH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there has been substantial increase in income tax return filing through e-filing;

(b) if so, the details thereof;

(c) the number of income tax returns filed in current financial year and the quantum of refund issued;

(d) the steps taken/being taken by the Government to accord high priority while issuing refund to specifically small taxpayers of Rajasthan; and

(e) the measures taken or proposed to be taken by the Government to educate people regarding filing income tax return through e-filing?

Proposal to Develop Tourist Places in Backward Areas

†1256. SHRI ASHOK KUMAR RAWAT:
SHRI ARUN KUMAR SAGAR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has received any proposals to develop the tourist places, particularly in backward areas of the country during the last three years, State-wise;

(b) if so, the details thereof till date; and

(c) the steps taken or proposed to be taken by the Government in this regard?

Scientific Waste Treatment Facilities

1257. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has any plan to develop scientific waste treatment facilities in each district of the State of Kerala to ensure the safe handling of hazardous materials and if so, the details thereof;

(b) whether the existing facilities for the treatment of hospital wastes deemed adequate; and

(c) whether the Government proposes to upgrade these facilities and if so, the details thereof?

Denotification of Forest Land

1258. SHRI B.Y. RAGHAVENDRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the steps being taken to denotify the forest land cultivated along the valley of Sharavathi Hydro Power Project by the effected families;

(b) whether the Government proposes to seek any report from State Government of Karnataka related to the Sharavathi Hydro Power Project effected families;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the time line to denotify the forest land for cultivation by the displaced families of Sharavathi Hydro Power Project?

Women Entrepreneurship

1259. MS. RAMYA HARIDAS:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether it is a fact that women-led businesses are often highly successful and can lead to an absolute jump in economic growth by addressing critical constraints and beliefs about women in business; and

(b) if so, the details of the steps taken/proposed to be taken by the Government to bolster the women entrepreneurial ecosystem through capacity building, incubation and mentorship support?

Unemployment Rate Sharply Declined

1260. SHRI GHANSHYAM SINGH LODHI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that India's unemployment rate has sharply declined to a record low, a fall from 6.1 per cent in the fiscal year 2018 to 3.2 per cent in 2023;

(b) whether the Government has undertaken any assessment to understand the distribution of unemployment rates across different educational levels and States;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the measures taken/to be taken to address the issue of unemployment in the country?

Number of Jobs Created in Formal/Informal Sectors

1261. DR. KALANIDHI VEERASWAMY:
SHRI RAVIKUMAR D.:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details and number of jobs created in the formal and informal sectors in the financial years 2022-23, 2023-24, State/UT-wise;

(b) whether it is a fact that the participation of marginalized groups into the formal sector is very poor; and

(c) if so, the details for the last four quarters, State/UT-wise?

Gross Domestic Product

1262. SHRI Y.S. AVINASH REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the estimates of Gross Domestic Product (GDP) of the National Statistical Office predicts growth for the quarter, at 7.8 per cent, which was lower than the rate projected by the Reserve Bank of India (RBI) at 8 per cent as some private-sector economists were expecting growth above 8 per cent and in terms of sectoral performance, the agriculture sector grew 3.5 per cent year-on-year (Y-o-Y), though sustaining growth would be difficult, given the prospects of deficient rainfall and the manufacturing sector expanded 4.7 per cent Y-o-Y, which was disappointing;

(b) if so, the details thereof indicating GDP growth rate comparatively since 2014 year onwards to till date, year-wise along with the reasons for upsurge/downfall; and

(c) the corrective steps taken/being taken by the Government in this regard?

Tribal University in Andhra Pradesh

1263. SHRIMATI CHINTA ANURADHA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has approved the setting up of a Tribal University in Andhra Pradesh, if so, the details about the Government's decision-making process in approving and supporting similar initiatives across different States;

(b) the Government's strategies to foster collaboration and cooperation among States for the success of this educational initiative, keeping in view that the Tribal students from neighbouring States would be benefiting from the Tribal University; and

(c) if so, the details thereof?

Promoting the Digital Public Infrastructure

1264. SHRI LALLU SINGH:
SHRI DHARAMBIR SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details and objectives of the Skill India Digital initiative;

(b) whether the initiative will promote the Digital Public Infrastructure (DPI) adoption in the country, will it support the Industry 4.0; and

(c) if so, the details thereof?

Railway and Road Infrastructure Projects in North Eastern Region

1265. SHRIMATI APARAJITA SARANGI:
SHRI KRIPANATH MALLAH:
SHRI PRADYUT BORDOLOI:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details regarding the railway and road infrastructure projects that have been carried out in the North-Eastern Region over the past decade;

(b) the amount of budget/funds allocated for the Railway and road projects in the North East;

(c) the details of the total approved outlay for the North East Special Infrastructure Development Scheme (NESIDS) for the period from 2022-23 to 2025-26 and the details of the specific components of the scheme;

(d) the allocation and utilization of funds for the NESIDS-Road and NESIDS-Other Than Road Infrastructure (OTRI) components, State-wise and district-wise;

(e) the details of the total outlay and specific components of the 'Schemes of NEC' for the period from 2022-23 to 2025-26; and

(f) the extent by which the railway and road infrastructure projects will boost the economy of the North-Eastern States?

Identification of New Places to Develop Tourism in Tamil Nadu

1266. SHRI PARTHIBAN S.R.:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has identified any new places to develop tourism in the State of Tamil Nadu;

(b) if so, the details thereof;

(c) whether the Government has any plan to develop tourism in Salem district; and

(d) if so, the details thereof?

National Curriculum Framework for School Education

1267. SHRI CHANDRA SEKHAR BELLANA:
SHRI MARGANI BHARAT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the National Curriculum Framework for School Education (NCF-SE) places a strong emphasis on promoting multilingualism and proficiency in local languages;

(b) if so, the details thereof;

(c) the details of the 5+3+3+4 Curricular and Pedagogical restructuring of School Education as envisioned in the NEP 2020 and how the NCF-SE is reflecting this structure; and

(d) the manner in which the NCF integrates vocational education in all schools and promotes the equal status to all subjects and learning domains?

NCERT as a Deemed University/Schemes for Children Aged 3 to 8 years

1268. SHRI MANNE SRINIVAS REDDY:
SHRI KOMATI REDDY VENKAT
REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the NCERT has been granted the status of deemed University on the lines of Indian Institute of Science, and also become research University which will offer opportunities for global collaborations and contributions to the global educational landscape;

(b) if so, the details thereof;

(c) whether the schemes tailored for children in the age group 3 to 8 years developed by the NCERT would benefit about 10 crore children entering in the play-based learning system in Aganwadis or pre-primary sections of schools;

(d) whether the Government is providing study material to these children in their mother tongue and

also adopt the same in schools for ease of learning; and

(e) if so, the details thereof and if not, the reasons therefor?

Caste Groups in Tribes

†1269. SHRIMATI RITI PATHAK:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has any appropriate policy for declaring various caste groups as tribes in India;

(b) if so, the details thereof;

(c) whether any proposals of State Governments for declaration of caste groups as Tribes are pending with the Government, if so, the details thereof;

(d) whether the Government proposes to fix a timeline to complete the entire process; and

(e) if so, the details thereof?

Priority Projects suggested by Kerala under SDS 2.0

1270. ADV. DEAN KURIAKOSE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has the details of the priority projects suggested by the Government of Kerala under Swadesh Darshan 2.0;

(b) if so, the details thereof;

(c) whether the projects from Idukki were not accorded priority while implementing these projects from the State of Kerala;

(d) if so, the details thereof and the reasons therefor;

(e) whether the projects from Idukki, Kerala can be included under Swadesh Darshan 2.0; and

(f) if so, the details thereof?

Overcharging of Customers by Traders

†1271. SHRI RAMDAS C. TADAS:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether various retail traders are overcharging the customers and are remitting lesser Goods and Services Tax (GST) to the Government by presenting inflated bills after charging GST over MRP;

(b) whether the Government has also received information of the elements cheating the customers in the name of GST and if so, the details thereof;

(c) whether this malpractice is prevailing in various parts of the country owing to the connivance of officers and cheating traders;

(d) if so, the details thereof including the cases reported to the Government; and

(e) the steps taken or proposed to be taken by the Government after consultation with various State Governments to address the issue and enforce proper vigilance to check such malpractice?

Training Centre for Women

†1272. SHRI OMPRAKASH BHUPALSINH

ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the number of Skill Development Training Centres across the country, State-wise;

(b) whether the rate of unemployment of women is higher in Maharashtra;

(c) if so, the reasons therefor;

(d) whether the Government proposes to open more women skill development centres in Maharashtra to tackle the problem of unemployment of women and if so, the details of aspirational districts;

(e) if not, the reasons therefor;

(f) the steps taken by the Government to tackle the problem of unemployment in the areas having highest rate of women unemployment in Maharashtra; and

(g) the manner in which unemployed people are being trained and incentivized in aspirational districts of Maharashtra and especially in Osmanabad (Dharashiv) constituency?

Addressing the needs of Higher Education through Television Programmes

1273. SHRI C. LALROSANGA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Consortium of Educational Communication (CEC) of University Grants Commission (UGC) is addressing the needs of higher education through Television Programmes and Information Communication Technology (ICT);

(b) the number of hours of fresh television programmes created through its different centres in the country every week and also the fresh programmes which originated from North East;

(c) whether individual film makers/TV producers/professionals were engaged/outsourced from time to time and if so, the criteria for selection and number of such TV producers/professionals outsourced from time to time; and

(d) if so, the criteria for selection and number of such TV producers/film makers from North East, if any?

Special Status to Bihar

†1274. SHRI RAJIV RANJAN SINGH *ALIAS*
LALAN SINGH:
SHRI KAUSHALENDRA KUMAR:
SHRI DINESH CHANDRA YADAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is contemplating on the long standing demand of granting “the special category status to Bihar” to take the State out of backwardness;

(b) if so, the details of the tax schemes under which funds were provided to Bihar during the last five years under the special assistance, year-wise/scheme-wise and amount of fund-wise; and

(c) if not, the reasons therefor?

Surge in Tourists in Odisha and North-East

1275. MS. CHANDRANI MURMU:
SHRI MAHESH SAHOO:
SHRI ABDUL KHALEQUE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether there is a surge in the number of tourists in Odisha and North-East;

(b) if so, the details thereof and if not, the reasons therefor along with the factors responsible for the surge;

(c) the number of tourists who visited Odisha and North-East during the last ten years, year-wise

and the steps taken by the Government to attract more international tourists into the State;

(d) the percentage of contribution of tourism to Odisha’s economy;

(e) whether the Government has developed adequate facilities to provide seamless services to the tourists and if so, the details thereof; and

(f) whether the Government has identified the hot spots with maximum tourist footfall and if so, the details thereof along with the expected revenue growth from tourism in the next five years from the said regions?

Increasing Visibility of Indian Universities in International Rankings

1276. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there is increasing visibility of Indian Universities in International rankings reflecting the expansion of India’s higher education system;

(b) if so, the details thereof;

(c) whether it is also a fact that the country’s research output has also increased significantly during the last 5 years;

(d) if so, the details thereof; and

(e) the steps taken by the Government to attract foreign students to study in India?

Climate Change

†1277. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has conducted any study to identify the States which are most affected by the continuous climate change;

(b) the details of the facilities being provided by the Government to students carrying out research on climate change; and

(c) the name of the crops which are most affected by climate change?

Promotion of Tourism at Wildlife Sanctuaries

1278. DR. NISHIKANT DUBEY:
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any action plan to boost tourism in the country to attract more foreigner tourists and also upgrade existing tourist places with latest facilities;

(b) if so, the details thereof;

(c) whether the Government proposes to promote tourism at various wildlife sanctuaries in different parts of the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Recruitment in Bihar State Co-operative Bank

†1279. SHRI GOPAL JEE THAKUR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the preliminary and main examinations were conducted by the IBPS for the post of 245 Office Assistant-Multitasking (Clerk) in the light of advertisement No. 1500 dated 2nd August, 2022 issued by the Bihar State Co-operative Bank Ltd.;

(b) whether the result of 245 successful candidates in main examination conducted on 21st February, 2023 was published on department's website finally;

(c) whether the successful candidates have been appointed, if so, the details thereof;

(d) whether a new result of main examination was declared on 3rd April, 2023 on the website removing the earlier result published on 21st February, 2023;

(e) if so, the ground on which the new result of main examination was published removing the names of many earlier successful candidates; and

(f) if so, the details thereof?

National Commission for Scheduled Tribes

1280. DR. SHASHI THAROOR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the objections raised by the National Commission for Scheduled Tribes (NCST) on the move of the Prime Minister's Social Inclusion Mission for Welfare

of SCs and STs PM Skill India Mission (PMSIM) to merge the Development Action Plan for Scheduled Castes (DAPSC) and the Scheduled Tribe Component (STC);

(b) if so, the Government proposes to amend the PMSIM in order to keep the DAPSC and STC as distinct components; and

(c) if not, the reasons therefor?

E-waste Management and Skill City Programme

1281. SHRI GAURAV GOGOI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the number of candidates registered under the Capacity Building and Entrepreneurship Development Programme on E-waste Management and Skill City Programme State-wise including North Eastern (NE) States during the FY 2021-22 and FY 2022-23;

(b) the number of candidates in each category belonging to Scheduled Castes and Other Backward Classes having annual family income below Rs. 3.00 lakh and Economically Backward Classes having annual family income below Rs.1.00 lakh; and

(c) the details of de-notified, Nomadic and Semi-Nomadic Tribes and Safai Karamcharis including his/her dependents in the NE States in the FY- 2021-22 and FY 2022-23?

Enrolment of Ph.D. Programmes

1282. DR. G. RANJITH REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is true that enrolment of Ph.D. programmes at IITs has come down;

(b) if so, the reasons behind this downward trajectory among best Science, Technology, Engineering and Mathematics (STEM) colleges in the country;

(c) the number of Ph.D. applications in IISc during the last five years and the current year, year-wise;

(d) the reasons that students are not registering for Ph.D. programmes in the above premier Institutions in spite of having record faculty strength and huge research funds; and

(e) the efforts being made by the Government to reverse this trend?

Luxury Vehicle Buyers

1283. SHRIMATI MALA ROY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the percentage of luxury vehicle buyers who were income-tax payers during 2022 in the country;

(b) the data of such income tax payers during the last five years; and

(c) the steps taken/being taken by the Government to increase this number?

Impact of Labour Reforms on Job Creation and Industrial Growth

1284. DR. MOHAMMAD JAWED:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the status of the implementation of the recently passed Labour Reforms and their impact on job creation and industrial growth in the country;

(b) the measures taken/being taken by the Government to address the challenges faced by labourers in informal sector, particularly during the COVID-19 pandemic;

(c) whether new jobs have been created under the Pradhan Mantri Rojgar Protsahan Yojana (PMRPY); and

(d) if so, the details thereof?

Funds to PMAAGY in Gujarat

1285. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the schemes being run by Government for education, health, economic empowerment, and rehabilitation for the Scheduled Tribes (STs) in Gujarat;

(b) the allocation and utilisation of funds to the various schemes being run in Gujarat for the last five years; and

(c) the allocation and the utilisation of funds to the Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) in Gujarat for the last five years?

Central Institute for Skill Development

1286. SHRI ANTO ANTONY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has received any proposal for setting up of Central Institute for Skill Development and Entrepreneurship at Tiruvalla in Pathanamthitta District of Kerala;

(b) if so, the details thereof and the response of the Government in this regard;

(c) the details and number of Micro, Small and Medium Enterprises (MSME) Training Institutes functioning in the country and the assistance provided to them during the last five years, year-wise and State-wise;

(d) whether any MSME Training Institute is functioning at Tiruvalla; and

(e) if so, the details of the Institute including courses offered and number of trainees trained during the last five years, year-wise?

Compensation to Unorganised Workers

1287. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is aware that a meager amount of compensation is paid to the workers of unorganised sector in case of injury/death;

(b) if so, the details thereof;

(c) the details of steps taken by Government, in coordination with the State Government of Gujarat, to pay adequate and appropriate compensation to unorganised sector workers?

Opium Farming Licence

†1288. SHRI ARUN KUMAR SAGAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken or proposes to take any steps to restore the licences of all the farmers who were holders of Opium farming licence, transfer of the licence to the heirs of deceased farmers and granting new licence for opium farming to the willing new farmers in Shahjahanpur constituency of Uttar Pradesh in view of their economic condition and livelihood concern;

(b) whether the Government has received requests from the public representatives in this regard;

(c) if so, the details thereof; and

(d) the action taken or being taken by the Government in this regard?

Funds Sanctioned to Odisha under SDS 2.0

1289. SHRIMATI SARMISTHA SETHI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of funds allocated, sanctioned and released for Odisha under Swadesh Darshan Scheme 2.0, till date;

(b) whether it is a fact that of the 55 destinations identified under Swadesh Darshan Scheme 2.0, only one destination is in Odisha;

(c) whether any other proposal regarding Swadesh Darshan Scheme 2.0 has been sent by the State Government of Odisha to the Union Government; and

(d) if so, the details thereof and the action taken by the Government thereon?

Public Debt of Kerala

1290. SHRI M.K. RAGHAVAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has noticed increase in public debt of Kerala and if so, the details thereof;

(b) whether the Government has any data on public debt of Kerala State since 2011 and if so, the details, financial year-wise till 2023;

(c) whether the Government has restricted the borrowing limit of Kerala and if so, the details thereof and the reasons therefor;

(d) whether the Government has any data on public debt of each State and if so, the details thereof, financial-year-wise since 2000 till 2023;

(e) whether there are any pending dues to the Government of Kerala from the Central grants and if so, the details thereof;

(f) whether the Government of India has put any restrictions on the Government of Kerala on external borrowings and if so, the details thereof;

(g) whether the Government has paid all amounts as recommended by the Fifteenth Finance Commission to the Government of Kerala and if so, the details thereof; and

(h) whether the Government has any data regarding the financial position of the Government of Kerala and if so, the details thereof?

National Scholarship for Students

1291. SHRI JAYADEV GALLA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the total number of students that have received National Scholarship classified, State-wise; and

(b) the details thereof?

Facilities for Devotees

1292. SHRIMATI SANDHYA RAY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has taken any steps to promote and facilitate the Shakti Peeths/divine places at Datiya and Bhind districts of Madhya Pradesh;

(b) if so, the details thereof; and

(c) the funds allocated by the Government in this regard during the last three years, year-wise?

Polytechnic Colleges under NSDM

1293. SHRI DHANUSH M. KUMAR:
SHRI G. SELVAM:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details and number of Polytechnic Colleges established in the State of Tamil Nadu under the

National Skill Development Mission (NSDM) during last three years, district-wise;

(b) whether the Government proposes to co-operate with global education providers in order to improve the quality of education;

(c) if so, the details thereof; and

(d) the steps taken by the Government to adopt and implement best international practices for improving the quality of technical education?

Proposals Received under PRASHAD Yojana and Eco-Tourism from Chhattisgarh

†1294. SHRI DEEPAK BAIJ:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the proposals received under PRASHAD Yojana and Eco-Tourism for Maa Bamleshwari Devi temple, Dangargarh by the Chhattisgarh Government;

(b) if so, the details of the decisions taken on the requests;

(c) the details of the proposal amount and action on it; and

(d) the sites developed in naxal affected areas like Bastar, Bijapur, Dantewada, Kanker, Narayanpur, Rajnandgaon, Sukma, Kandigaon from the tourism point of view during the last five years and the amount spent on them?

Development Scheme

1295. SHRI RATANSINH MAGANSINH RATHOD:
SHRI GAJENDRA SINGH PATEL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) an overview of the different schemes being administered by the Government to promote skill development and entrepreneurship; and

(b) the number of persons trained under each Scheme and financial outlay?

Growth of Cultural Industries

1296. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government agrees with the view that we must have a long-term vision, a strong action plan and a multi-stakeholder approach committed to the growth of cultural industries and empowering cultural enterprises;

(b) if so, the details of the steps that are proposed to be taken by the Government in this regard; and

(c) if not, the reasons therefor?

Growing Fintech Markets

1297. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note that India is one of the fastest growing Fintech markets in the world;

(b) if so, the details thereof;

(c) whether the Government plans to deploy a constructive approach towards recognizing the role of Fintechs in India's financial inclusion agenda; and

(d) if so, the details thereof and if not, the reasons therefor?

National Pension Scheme for Traders

1298. SHRI LAVU SRI KRISHNA
DEVARAYALU:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has any data on the number of individuals from Palnadu district of Andhra Pradesh who have enrolled themselves on the National Pension Scheme for Traders; and

(b) if so, the details thereof and if not, the reasons therefor?

Promotion of Sports at School Level

1299. SHRI JAYANT SINHA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the ongoing and planned initiatives taken by the Government in order to promote sports at school level;

(b) the number of villages that have playgrounds in Hazaribagh and Ramgarh districts in Jharkhand; and

(c) the steps taken by the Government to construct playgrounds in the villages in these districts?

Co-operative Banks

1300. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware of the huge overdues in co-operative banks;

(b) if so, the details thereof; and

(c) corrective steps/intervention taken by the Government in this regard?

Benefits to Cooperative Societies under Income Tax Act

†1301. SHRI RAVINDRA KUSHWAHA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the steps taken by the Government during the last three years to provide benefits to the Cooperative Societies under the Income Tax Act;

(b) whether the Government has issued any clarification on Section 269ST of the Income Tax Act; and

(c) if so, the details thereof?

Encroachment of Natural Lakes

1302. SHRIMATI PRATIMA MONDAL:
PROF. SOUGATA RAY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether it has come to the notice of the Government that large number of natural lakes in the country are on the verge of dying;

(b) if so, the details thereof, State-wise;

(c) the steps taken to avoid encroachments and to ensure a 10-meter buffer zone to avoid any type of destruction of the same;

(d) whether the Government is aware that the waste from newly constructed flats/houses/buildings are discharged to such natural lakes; and

(e) if so, the steps taken to prevent such types of pollution in natural lakes?

Scheme of Financial Assistance for Promotion of Art and Culture

1303. SHRI RAJENDRA DHEDYA GAVIT:

SHRI RAJESH VERMA:

SHRI DURGA DAS (D.D.) UIKEY:

SHRI RAJ KUMAR CHAHAR:

SHRI RAVI KISHAN:

SHRI SUNIL BABURAO MENDHE:

DR. BHARATIBEN DHIRUBHAI

SHIYAL:

SHRI VINOD L. CHAVDA:

SHRI SANJAY BHATIA:

DR. ARVIND KUMAR SHARMA:

SHRIMATI RANJANBEN DHANANJAY

BHATT:

SHRI ANNASAHEB SHANKAR JOLLE:

SHRI BASANTA KUMAR PANDA:

SHRIMATI SANDHYA RAY:

SHRI SHANKAR LALWANI:

SHRI RATANSINH MAGANSINH

RATHOD:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the specific provisions of the Financial Assistance for Promotion of Art and Culture scheme;

(b) the funds allocated under this scheme, State/UT-wise; and

(c) the number of persons benefitted in the country, State/UT-wise?

NIPUN Bharat Mission

†1304. MS. LOCKET CHATTERJEE:

SHRIMATI NAVNEET RAVI RANA:

SHRI RAMESH CHANDER KAUSHIK:

SHRI AJAY KUMAR MANDAL:

SHRIMATI GEETA KORA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the total number of States which have started/starting their own Mission for achieving Foundation Literacy and Numeracy under the National Initiative for Proficiency in Reading with Understanding and Numeracy (NIPUN);

(b) whether the Government has identified best practices of State/district models that can be adopted by other States to meet the targets set under the NIPUN Bharat Mission in a time-bound manner;

(c) whether the Government is encouraging other States to adopt innovations and effective practices in relation to Foundation Literacy and Numeracy (FLN) and if so, the details thereof; and

(d) the details of fund released and spent under the scheme during the last five years and the current year, district-wise in Haryana, Bihar and Jharkhand especially in Sonipat, Bhagalpur and Singhbhum Parliamentary Constituencies?

Pre-Primary Education

1305. SHRI PRINCE RAJ:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any policy to make pre-primary education as an integral part of India's public school education system;

(b) whether the Government is planning to introduce pre-primary classrooms mandatory in Government primary schools and if so, the status, State-wise, especially in Bihar;

(c) the steps taken by the Government to resolve the ambiguity related to the provisional structure of the pre-primary education and also the source of fund for it; and

(d) the details of the status in Bihar especially in Samastipur and Darbhanga districts?

Skill Development Programme

†1306. SHRI KANAKMAL KATARA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether any targets have been set to impart training to the tribals in the country;

(b) if so, the details thereof;

(c) whether the Government has achieved the target of previous year and if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has chalked out any action plan to start skill development programme for Persons living in remote areas, Scheduled Castes and Scheduled Tribes as per their requirement?

Funds Sanctioned for Theme Based Circuits in Odisha

1307. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the theme based circuits in Odisha and funds sanctioned thereof under the Swadesh Darshan scheme of the Ministry of Tourism;

(b) whether the Government would consider including more circuits under the Swadesh Darshan Scheme in India especially under the Buddhist and Tribal themes considering that Odisha has the diamond triangle of Buddhism in Lalitgiri, Udaygiri and Ratnagiri, as well as the Buddhist Shanti Stupa at Dhauli, along with a large number of tribal people and PVTGs each having their unique culture;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

PMKVY in Urban Centres

1308. SHRI THOMAS CHAZHIKADAN:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether all the districts in the country have Pradhan Mantri Kaushal Vikas Yojana (PMKVY) centres;

(b) if so, the details thereof, State/UT-wise along with the relevant details of rural and urban centres in Kerala; and

(c) the details of funds allocated by the Government for establishing PMKVY centres after Covid-19, State/UT-wise?

Franchise under PMKVY

1309. SHRI SUNIL KUMAR MONDAL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the concept of franchise system under the Pradhan Mantri Kaushal Vikash Yojana (PMKVY) has been misused on a large scale during the last three years and the current year;

(b) if so, the details thereof along with corrective measures taken in this regard;

(c) whether the thousands of fake students have been registered at these training centres in the States; and

(d) if so, the details thereof along with futuristic measures taken in this regard and if not, the reasons therefor?

Financial Assistance to States for Setting up of Tourism Information Centre

1310. SHRI N.K. PREMACHANDRAN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to introduce a project to create an awareness among the people living in tourism potential areas to take the tourists in to confidence and present friendly hospitality to them and if so, the details of the action taken thereon;

(b) the details regarding the action taken by the Government to provide special attention to the tourists;

(c) whether the Government proposes to introduce any programme to provide better facility to the tourists for eco-tourism and nature friendly tourism and if so, the details thereof;

(d) whether the Government proposes to provide special arrangements and protection to the tourists to see local festivals and cultural fairs and if so, the details thereof; and

(e) whether the Government proposes to give financial assistance to the States for setting up tourism information centers with modern features and if so, the details thereof?

Funds allocated to different Industries under Pradhan Mantri Mudra Yojana

1311. SHRI RAJAN VICHARE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the funds allocated to different industries under the Pradhan Mantri Mudra Yojana (PMMY) during the last three years in Maharashtra particularly in Thane ;

(b) the number of women who have been sanctioned loans under the Yojana during the said period; and

(c) the steps taken by the Government for advertising, publishing and spreading awareness about the Yojana?

Assessment of Vidyanjali Schemes

1312. SHRIMATI SAJDA AHMED:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has conducted an assessment of the potential positive impact of the Vidyanjali schemes;

(b) if so, the details of the findings and outcomes;

(c) whether there is any proposal from the Government to revamp the scheme, specifically towards the inclusion of unaided private schools in it;

(d) whether the Government has any plan to introduce incentives or rewards to volunteers or organizations who are actively participating in the scheme; and

(e) the details on the number of schools registered under the Vidyanjali 2.0 scheme across the country and the distribution of these registrations, State-wise?

PM Adi Adarsh Gram Yojana

1313. SHRI DUSHYANT SINGH:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of villages identified under the Pradhan Mantri Adi Adarsh Gram Yojana specifically for the state of Rajasthan and total funds allocated to the scheme so far, State-wise;

(b) the phase-wise progress of Pradhan Mantri Adi Adarsh Gram Yojana;

(c) whether the Government has set any timeline to complete the project and works which are identified under the scheme;

(d) if so, the details thereof; and

(e) the details of the villages sanctioned for the current phase *i.e.* for the year of 2023?

Gajah Report

1314. SHRI PRADYUT BORDOLOI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken any steps on the recommendations of the Elephant Task Force Report (Gajah Report) submitted in 2010 and if so, the details thereof;

(b) whether the Government has decided to set up a National Elephant Conservation Authority and implement Project Elephant on the lines of existing National Tiger Conservation Authority and Project Tiger;

(c) the status of eco-sensitive zones and 'no-go' zones in elephant reserves, along with measures taken to protect elephant habitats from potential threats posed by infrastructural projects;

(d) the budget allocation and utilisation for elephant conservation and protection including a breakdown of expenditures for various conservation activities;

(e) total number of elephants kept in human captivity State-wise apart from the zoological parks in the country, State-wise; and

(f) the number of elephants who died of electrocution during the last five years?

Project Elephant

1315. SHRI N. REDDEPPA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government under the "Project Elephant" scheme has promoted and supplied usage of technology to mitigate human elephant conflict in the border regions of Andhra Pradesh, Odisha and Tamil Nadu;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is taking measures to increase the usage of the 110 identified elephant corridors in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Students Displaced due to Ethnic Crisis in Manipur

1316. SHRI LORHO S. PFOZE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that many tribal students who were studying in the Imphal valley have been displaced by the ongoing ethnic crisis in Manipur since May 2023;

(b) whether the Government maintains a data of the number of displaced students and if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any plan to relocate these displaced tribal students in other educational institutions, especially University students in other Central Universities in neighbouring States of Manipur given the fact that these tribal students could not return to the Imphal valley for fear of their lives; and

(d) if so, the details thereof and if not, the reasons therefor?

Clearance to the Projects

1317. DR. K. JAYAKUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Pollution and Environmental Clearance and Wildlife clearance is being given to a project separately; and

(b) the reasons for not providing such clearances to a project in a single communication?

Extended Reach Drilling

1318. SHRI KARTI P. CHIDAMBARAM:
DR. A. CHELLAKUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government conducted any studies evaluating the impact of Extended Reach Drilling (ERD) on forests to exempt the technology before forest issuing clearance;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government plans to allocate additional funds to State Governments, specifically State Pollution Control Boards in order to enable them to deal with the newly added responsibility of monitoring the Standard Operating Procedures (SOPs) of ERD project developers; and

(d) if so, the details thereof and if not, the reasons therefor?

National Talent Search Scheme

1319. SHRI THIRUMAVALAVAN THOL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of scholarships awarded under National Talent Search Scheme (NTSS) from 2019 to 2021, year-wise;

(b) whether the NTSS helped the NCERT to identify talented students;

(c) whether the Government is still continuing with the NTSS and if so, the details thereof; and

(d) if not, the reasons therefor?

Regulation of Market Borrowings of State Governments

1320. SHRI P.V. MIDHUN REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the procedure and criteria followed by the Government when granting consent under Article 293(3);

(b) the details of Government orders and rules that guide the procedure related to managing or regulating market borrowings of State Governments;

(c) whether the Government is considering placing conditions under Article 293(4) to regulate borrowings of States; and

(d) if so, the details thereof and the reasons therefor?

Funds to Development

†1321. SHRI MOHAN MANDAVI:
SHRI CHUNNI LAL SAHU:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the funds allocated by the Government for development of Scheduled Tribes during the last two years and the current year, item-wise;

(b) the names of the schemes being implemented by the Government for upliftment and development of Scheduled Tribes in Chhattisgarh;

(c) whether the Government has constituted any task force to ensure proper implementation of the said schemes; and

(d) if so, the details thereof?

Digital Payment Transactions

†1322. SHRI HARISH DWIVEDI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to implement payment services in offline mode to promote digital payments in rural and semi-urban areas; and

(b) if so, the date by which payment services in offline mode are likely to become effective including the transaction limit therein?

Non-payment of Wages to Labourers

†1323. SHRI PASHUPATI NATH SINGH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has received any complaint of non-payment of wages to the labourers by the employers;

(b) if so, the details thereof and the punitive action taken by the Government in this regard;

(c) the compensation paid to the labourers on receipt of the information of non-payment of minimum wages to them; and

(d) the concrete steps taken/proposed to be taken by the Government to ensure the payment of minimum wages to the workers/labourers?

Utilization of Loan Approved by World Bank

1324. SHRI MOHAMMED FAIZAL P.P.:
SHRI BENNY BEHANAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the action taken by the Government to fill 27693 vacancies as of July, 2023; and

(b) the specific job creation plans of the Government related to utilizing the 255.5 million dollar loan approved by the World Bank to enhance technical education in India?

Development of PVTG

†1325. SHRI GUMAN SINGH DAMOR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of Particularly Vulnerable Tribal Groups (PVTGs) in the country;

(b) whether the Government proposes to launch any specific programme or mission for the development of such PVTGs separately;

(c) if so, the details thereof; and if not, the reasons therefor; and

(d) the steps being taken to impart quality education in all the tribe-dominated blocks across the country?

Air Pollution

1326. SHRI BENNY BEHANAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the reason behind the consistently meagre allocation for combating Air Pollution, specifically, the new Commission for Air Quality Management;

(b) whether the Government plans to combat the rising sulphur dioxide emission in the country; and

(c) whether the air pollution features within the framework of the national health policy, considering its significant impact on citizens' health?

Technological Upgradation

1327. SHRI. RAMESH CHANDRA MAJHI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of Technological Training Centres in the country to meet the upgraded technological changes to compete with the foreign manufacturers, State-wise and Sector-wise;

(b) whether the Government has taken any decision to establish any technological training centres at Nabarangapur, Malkangiri & Koraput districts of Odisha; and

(c) if so, the details thereof?

Kasturba Gandhi Balika Vidyalayas in Uttar Pradesh

1328. KUNWAR DANISH ALI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Kasturba Gandhi Balika Vidyalayas (KGBVs) functioning in the State of Uttar Pradesh along with the number of teachers in these Vidyalayas at present;

(b) the number of post of teachers lying vacant in these Vidyalayas;

(c) whether the Government provides residential schools under KGBVs for girl students from Scheduled Castes/Scheduled Tribes/Other Backward Castes, Minority Communities and Below Poverty Line families in educationally backward areas;

(d) if so, the number of students provided such educational facilities in Uttar Pradesh during the last five years and the current year; and

(e) whether the Government plans to open more KGBVs in the country, especially in educationally backward areas of the country?

Western Ghats

1329. ADV. ADOOR PRAKASH:
ADV. DEAN KURIAKOSE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has accepted the recommendations of the Kasturirangan Committee Report relating to the conservation of Western Ghats;

(b) if so, the details thereof and the steps taken to implement the same;

(c) if not, the reasons therefor;

(d) whether the Government has decided to issue separate orders for each State; and

(e) if so, the details thereof?

Trade and Double Tax Treaty with Cyprus

†1330. SHRI KAUSHALENDRA KUMAR:
SHRI SANTOSH KUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has signed any Trade and Double Tax Treaty with the Government of Cyprus;

(b) if so, the details of date on which the said treaty was signed along with the benefits being derived from the trade between the two countries;

(c) whether both the countries have also derived any tax recovery benefit as well;

(d) if so, the details thereof;

(e) whether Cyprus issues Golden Passport to the citizens of Indian origin; and

(f) if so, the details thereof?

Sahara India

†1331. SHRI MAHABALI SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of account holders of Sahara India in the country and the quantum of money deposited in the accounts;

(b) whether Sahara India is delaying the payment of money to its crores of account holders of the country and if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government is aware of the number of account holders who have so far lost their lives for want of medical care and of those who have committed suicides just because of the failure of Sahara India in making payment and if so, the details thereof; and

(d) the steps taken/being taken by the Government to ensure the payment of the account holders?

Increasing Incidents of Ragging

†1332. SHRIMATI SANGEETA AZAD:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware of the increasing incidents of ragging in the country as recently committed in Jadavpur University;

(b) if so, the details of the investigation of the case reported and action taken therein to resolve the matter;

(c) if not, the reasons therefor;

(d) whether the Government has taken any steps to cooperate with the Regulatory Officers to ensure ragging free campus as per the recommendation of Raghavan Panel;

(e) if so, the details thereof;

(f) whether the Government evaluates the effectiveness of existing measures like UGC Regulations 2009 to prevent the menace of ragging in Higher Educational Institutions considering their efficacy in preventing ragging;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

Revised District Environmental Plan 2021

1333. SHRI HASNAIN MASOODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is cognizant of the fact that, as per the Revised District Environmental Plan 2021, Pulwama lacks facility for domestic hazardous waste;

(b) if so, the measures taken to collect the domestic hazardous waste in Pulwama and if not, the reasons therefor;

(c) whether the data on waste segregation and collection for district Pulwama is available in the public domain and if so, the details thereof and if not, the reasons therefor; and

(d) whether there are any sanitary landfills in the district and if so, the total number of sanitary landfills currently operational in the district and if not, the reasons therefor?

Inclusion of SDS 2.0 Project in West Bengal

1334. SHRI KHAGEN MURMU:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether projects under Swadesh Darshan 2.0 are implemented in West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Contract Farming Agreements Multinational Corporations

1335. SHRIMATI SUNITA DUGGAL:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has taken any specific measures to enhance ease of doing business between farmers and Multinational Corporations (MNCs) with aim of doubling farmers' income;

(b) if so, the steps taken thereof;

(c) whether the Government has taken any measures to safeguard farmers from discriminatory contract farming agreements by corporates and MNCs and if so, the details thereof;

(d) whether the Government has issued any

guidelines/advisory to industry stakeholders for fair practices while entering into contract farming agreements with farmers; and

(e) if so, the details thereof?

Allocation of Funds for PRASHAD and Integrated Development of Theme Based Circuits

1336. SHRI NAMA NAGESWARA RAO:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has allocated any funds so far across the country under Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and “Integrated Development of Theme Based Tourist Circuit”;

(b) if so, the details thereof, State/UT-wise; and

(c) the details of the places identified for development under the schemes and the progress achieved so far?

E-Shram Card

†1337. SHRI NIHAL CHAND:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the features and objectives of the Shramik e-Shram Card being given by the Government to the workers of the country;

(b) the number of workers which have been given e-Shram cards in the country since its inception, State-wise; and

(c) the benefits being given through e-Shram card to workers in the country?

Death of Elephants due to Electrocution

1338. SHRI RAVIKUMAR D.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether it is true that 82 elephants died in 2021-22 due to unnatural reasons, out of which 57 elephants died due to electrocution;

(b) if so, the steps taken by the Government in

this regard;

(c) whether the Government has collaborated with relevant authorities, like electricity boards and wildlife conservation agencies, to develop guidelines and protocols to mitigate the risk of electrocution of elephants;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether any progress has made in raising awareness among local communities and stakeholders about the importance of elephant conservation and the need to prevent incidents of electrocution and if so, the details thereof and if not, the reasons therefor; and

(f) whether any financial allocations have been made by the Government to address this issue?

Collaboration with Private Job Portal

1339. SHRI BRIJENDRA SINGH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken initiatives aimed at promoting skill development, reducing unemployment, and fostering a more dynamic job market;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any collaboration with private job portals or employers to enhance employment opportunities for the workforce;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details of the measures taken by the Government to improve and strengthen partnership with National Career Service portal?

Declaration of Underwater Sites in Seas as National Monument

1340. SHRI T.R. BAALU:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether there are requests for the declaration of sites located/submerged in seas in the country like Adams Bridge as national monuments pending decision with the Government of India;

(b) if so, the details of such demands and

decisions taken by the Government;

(c) the statutory norms for declaring national monuments; and

(d) the details of the money spent by the Central Government on the maintenance of such national monuments during the last three years?

States Preparing their Own School Curriculum

1341. SHRI A. RAJA:

SHRI A. GANESHAMURTHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the National Council for Education Research and Training (NCERT) has been notified as academic authority to frame national curriculum for schools in the country;

(b) if so, the reason therefor;

(c) the timeline by which the subject "School Education" will be in the concurrent list;

(d) the number of States who rejected national curriculum of NCERT and have prepared their own curriculum through State agencies such as SCERT and State Institutes of Education;

(e) the reason for insisting on NCF by the Government for the States to develop their syllabi and textbooks based on NCF; and

(f) the reason for which the education policy of the Central Government is imposed on the States which have different cultures, traditions and ethos?

Education to PVTG

1342. SHRIMATI QUEEN OJA:

SHRI KRUPAL BALAJI TUMANE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the funds allocated for tribal education during the last five years; and

(b) the steps taken by the Government to uplift and educate the Particularly Vulnerable Tribal Groups during the last five years, State-wise?

Status of Implementation of NEP 2020

†1343. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the present status of implementation of National Education Policy (NEP)-2020;

(b) the number of Educational Institutes in which the said policy has been implemented so far with reference to Rajasthan; and

(c) the action plan of the Government being worked upon to implement NEP in all the schools and colleges in Rajasthan?

Revenue Earned from Foreign Tourists

†1344. SHRI HAJI FAZLUR REHMAN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the steps taken or proposed by the Government to attract foreign tourists and to encourage the related industries; and

(b) the number of foreign tourists visited India during each of the last four years and the current year as well as the revenue earned from tourism?

Centre Processing Accelerated Corporate Exit (C-PACE)

1345. SHRI DHARMENDRA KASHYAP:

SHRI KURUVA GORANTLA MADHAV:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the objective and vision behind the establishment of the Centre for Processing Accelerated Corporate Exit (C-PACE);

(b) whether the Centre for Processing Accelerated Corporate Exit (C-PACE) has been set-up as announced in this year's budget;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the details of the number of companies which have availed the exit process through C-PACE;

(e) the details of the steps undertaken by the Ministry to ensure easy exit process for the companies and improve the ease of doing business;

(f) the number of cases that have been solved as part of the C-PACE since its inception and delay in setting up of the C-PACE; and

(g) if so, the details thereof and the reasons for

the same?

NCERT - Divisional of Education Kits

1346. SHRI T.R.V.S. RAMESH:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the authorities empanelled by the Division of Educational Kits (DEK) NCERT are smoothly distributing the education kits in time;

(b) if so, the details thereof;

(c) the number of kits that have been distributed and supplied along with the details of the parties who distributed them, State-wise and school-wise;

(d) the criteria fixed by the Government to monitor the quality of educational kits which are being delivered to the end user;

(e) whether any special team has been appointed to monitor the criteria is being followed;

(f) whether the educational kits developed and designed by NCERT are being inspected by any authorised authority; and

(g) if so, the details of the authority who inspects the school kits?

Scholarship to Young Artists

1347. SHRI VIJAY KUMAR DUBEY:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether it is a fact that a large number of young artists are getting benefits from the Government across the country since the last five years under the scheme 'Scholarships to Young Artists';

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Salient Features of Prime Minister's Museum

†1348. SHRI MUKESH RAJPUT:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the salient features of the Prime Minister's Museum in New Delhi;

(b) the specific facilities being extended by the Prime Minister's Museum to its visitors;

(c) the details of the beneficiaries of each State and Section in this regard; and

(d) the total Government expenditure made from the budget allocated for this scheme?

Restoration of Old Temples and Monasteries

†1349. SHRI R.K. SINGH PATEL:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to restore the old temples and monasteries of public importance located in the country including those in Chitrakoot and Banda region of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the Government proposes to formulate any plan to develop small tourist destinations in the country; and

(d) if so, the details thereof?

Employment Opportunities in Organised Sector

†1350. SHRIMATI HEMA MALINI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken adequate measures to increase the employment opportunities in the organised sector during the last five years;

(b) if so, the details thereof;

(c) whether the employment rate has been increased and unemployment rate has been decreased in the country during the last five years; and

(d) if so, the details thereof?

Preventive Measures to Stop Smuggling of Artifacts

1351. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details regarding the number of artifacts belonging to Tamil Nadu that have been recovered from abroad during the past ten years;

(b) the country-wise details regarding the number

of artifacts belonging to Tamil Nadu which are yet to be recovered from different countries; and

(c) the details of the measures taken to prevent the smuggling of artifacts and the measures taken to recover the smuggled artifacts?

Town/Cities Identified in Andhra Pradesh for New Kendriya Vidyalayas

1352. SHRI RAM MOHAN NAIDU
KINJARAPU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has undertaken any study to determine the number of families belonging to transferable Central Government Employees including Defence and para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institutes of Higher Learning (IHL) in a district to determine the number of Kendriya Vidyalayas to be set up to cater to their educational needs;

(b) if so, the details of towns/cities in Andhra Pradesh that have been identified by the Government to increase the number of the KV's district-wise;

(c) if not, the reasons therefor; and

(d) whether the Government of Andhra Pradesh has submit any proposal to increase the number of KVs in the State and if so, details thereof?

Skill Ecosystem

1353. DR. AMAR SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has taken note of the fact that flaws such as over-dependence on training providers with non-permanent infrastructure, narrow qualifications with inadequate on-the-job training, and overlooking mobility pathways and credits for vocational graduates have crept into the skill ecosystem; and

(b) if so, the details of the corrective measures to be taken by the Government to re-energise the skill ecosystem?

Separate Toilets for Girls in Government Schools in Bihar

1354. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal for the construction of separate toilets for girls in Government schools of Bihar;

(b) if so, the details thereof;

(c) the number of separate toilets constructed for girls in all the primary, middle and high schools so far in Bihar;

(d) whether the Government has conducted any survey about the functioning of the toilets constructed so far;

(e) if so, the details thereof; and

(f) if not, the corrective measures taken by the Government in this regard?

Banking Services in Odisha

1355. SHRI BHARTRUHARI MAHTAB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the steps taken by the Government to provide banking services in unbanked Gram Panchayats (GPs) in the State of Odisha;

(b) whether the Government has issued instructions to the Scheduled Commercial Banks to open more no. of Brick & Mortar Branches and ATMs in the unbanked/underbanked GPs in the State of Odisha; and

(c) if so, the details thereof and if not, the reasons therefor?

Chinese Companies

1356. SHRI SHYAM SINGH YADAV:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the details of the number of Chinese companies operating in India in the space of providing loans through apps along with their names; and

(b) whether the Government is aware about the reports of the shell companies having their origins in China operating in India with Indian directors serving on several boards of different companies and if so, the details of the number of such companies so far and if not, the reasons therefor?

Honorarium of Cooks in Mid Day Meal Scheme

†1357. SHRI SANTOSH KUMAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government proposes to increase the honorarium of cooks working in Mid Day Meal Scheme;

(b) whether the honorarium of the cooks is equal in all over the country; and

(c) if so, the details thereof?

Inflow of Tourists in 2023

1358. DR. DHAL SINGH BISEN:
SHRI MOHANBHAI KALYANJI
KUNDARIYA:
SHRI LALLU SINGH:
SHRI UNMESH BHAIYYASAHEB
PATIL:
SHRI SUNIL KUMAR SINGH:
SHRI MANOJ KOTAK:
DR. KRISHNA PAL SINGH YADAV:
SHRI SUDARSHAN BHAGAT:
DR. SHRIKANT EKNATH SHINDE:
PROF. RITA BAHUGUNA JOSHI:
DR. HEENA VIJAYKUMAR GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
SHRI DHARAMBIR SINGH:
SHRIMATI RAKSHA NIKHIL KHADSE:
SHRI DIPSINH SHANKARSINH
RATHOD:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the number of tourists arrived in India in the year 2023;

(b) the number of tourists arrived in India post-pandemic since 2021 and whether the country is targeting to reach the figure of 100 million tourist arrivals in the long run;

(c) the details of the number of tourists expected to arrive in India in the next five years;

(d) whether the Government has prepared any roadmap to boost the tourism industry of the country; and

(e) if so, the details thereof?

Return of Treasures

1359. SHRI RAJA AMARESHWARA NAIK:
SHRI MOHANBHAI KALYANJI

KUNDARIYA:
SHRI BHOLA SINGH:
SHRI DIPSINH SHANKARSINH
RATHOD:
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRI LALLU SINGH:
SHRI VINOD KUMAR SONKAR:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the exhibition titled 'Re(ad)dress: Return of Treasures' on the side-lines of the Khajuraho meet;

(b) the details of the number of artefacts that have returned to India in 2023; and

(c) the details of the number of artefacts that have returned to India since 2014 and details of the number of artefacts returned to India during 2004-14 period?

Ramsar Sites

1360. SHRI NARANBHAI KACHHADIYA:
SHRI DEVJI M. PATEL:
SHRI RANJEETSINGH NAIK
NIMBALKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the total number of Ramsar sites in the country;

(b) whether there is a significant increase in Ramsar Sites in the country since 2015 and if so, the details thereof; and

(c) the steps taken for better preservation and protection of these sites?

Ban on Single Use Plastics

†1361. SHRIMATI HIMADRI SINGH:
SHRI AJAY KUMAR MANDAL:
SHRI RAJENDRA DHEDYA GAVIT:
MS. LOCKET CHATTERJEE:
SHRI SUNIL KUMAR PINTU:
SHRI RAVINDRA KUSHWAHA:
SHRIMATI RAMA DEVI:
DR. SANGHMITRA MAURYA:
SHRI RAVI KISHAN:
SHRI RAMESH CHANDER KAUSHIK:
SHRIMATI GEETA KORA:

SHRI SANJAY BHATIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of the implementation mechanism to ban single use plastic as notified under the Plastic Waste Management Rules, 2021;

(b) the details of the proposed expansion in the list of plastic items identified as banned;

(c) whether several manufacturers have continued manufacturing banned plastic items such as straw, straw cover, cigarette packets etc.;

(d) the various measures taken by the Government to reduce the use of plastic and other non-biodegradable materials by the industries including the health sector;

(e) the measures taken by the Government to completely eliminate the use of plastic and the target set for zero use of plastic;

(f) the measures taken by the Government to collect, separate and process all non-biodegradable materials from various sources in the country; and

(g) the details of measures taken by the Government to prevent the use of plastic at the public places including beaches and parks?

Quality Education of Tribal Students

1362. SHRI GYANESHWAR PATIL:
DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
SHRIMATI APARAJITA SARANGI:
DR. DHAL SINGH BIEN:
DR. (PROF.) KIRIT PREMJBHAI
SOLANKI:
SHRI ANNASAHAB SHANKAR JOLLE:
SHRI UNMESH BHAIYYASAHEB
PATIL:
DR. SHRIKANT EKNATH SHINDE:
PROF. RITA BAHUGUNA JOSHI:
SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:
DR. HEENA VIJAYKUMAR GAVIT:
DR. KRISHNA PAL SINGH YADAV:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has taken steps to address the educational disparities faced by tribal students to ensure their equitable access to quality education;

(b) if so, the details thereof;

(c) the latest initiatives launched by the Government to enhance the provision of basic amenities including education in tribal regions across the country; and

(d) whether these schemes are being monitored and evaluated their success and identify areas for improvement?

Increase of Suicide Cases of Students in HEIs, IITs, IIMs & NITs

1363. SHRI S. VENKATESAN:
SHRI RITESH PANDEY:
KUNWAR DANISH ALI:
SHRI A.K.P. CHINRAJ:
MS. S. JOTHIMANI:
SHRI M.V.V. SATYANARAYANA:
SHRI MADDILA GURUMOORTHY:
SHRI JAYADEV GALLA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether suicide cases among students of school, colleges, IITs, IIM, and NITs, IIT have seen an increase in recent years and if so, the details of such cases since 2014; State-wise especially for the State of Tamil Nadu, Andhra Pradesh;

(b) the details of suicide cases of OBC/ SC/ ST students took place in 2022 and 2023;

(c) whether the Government has conducted a study in this regard after setting up a Committee and is also aware that many Central Universities and Government schools still lack mental health counsellors for students;

(d) if so, the findings of such Committee and whether the Government has implemented/considered implementing any pre-emptive measures/schemes/initiatives/ programmes under the National Suicide Prevention Strategy to actively tackle and reduce the number of student suicides and if so, the details thereof;

(e) whether the State Government of Andhra Pradesh has submitted any proposal/memorandum in this regard;

(f) whether the Government will consider to evolve legal framework to address caste-based discrimination by implementation of UGC(Promotion of Equity in HEIs) Regulations, 2012 across all Central Educational Institutes;

(g) whether there have been instances where students from marginalised communities were being asked their entrance test ranks during campus recruitment in various IITs and if so, the details thereof; and

(h) the number of students dropped out from IIT Madras since 2014 till date alongwith reasons?

Encouragement to Dumb and Deaf Students towards Education

†1364. SHRI MALOOK NAGAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the various steps taken by the Government in addition to welfare measures to encourage the deaf and dumb students to pursue study from class 1 to graduate and post-graduate level or any professional courses; and

(b) the details of the schools available for the deaf and dumb students in the country, State/UT-wise?

Mission Mode Recruitment in Central Universities/IITs

1365. SHRI A. GANESHAMURTHI:
SHRI A. RAJA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that only a few faculty members were recruited in the Central Universities (CUs) during the Mission Mode period while more than 6000 teaching posts are lying vacant in the CUs and if so, the position, institution-wise;

(b) whether the Indian Institute of Technology (IIT) has recruited only 20 per cent faculty members whereas more than 4500 posts are still vacant;

(c) the status of faculty position, vacant and filled, including reserved category in IITs, institution-wise;

(d) the reasons for the shortfall in respect of recruitment of general candidates, OBC, SC and ST candidates; and

(e) whether the Government has made serious efforts along with institutions to fill all the vacant posts in IITs and CUs, including the reserved category and if so, the time-frame for recruitment and if not, the reasons therefor?

India-UK Infrastructure Finance Bridge

1366. SHRI MOHANBHAI KALYANJI
KUNDARIYA:
SHRI DIPSINH SHANKARSINH
RATHOD:
SHRI DUSHYANT SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the aims and objectives of the India-UK Infrastructure Financing Bridge;

(b) whether the collaborative initiative will result in the long-term growth in the country; and

(c) if so, the details thereof as to how this initiative will support India's National Infrastructure Pipeline?

Health Insurance Schemes

1367. SHRI VIJAYAKUMAR (*ALIAS*) VIJAY
VASANTH:
SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the health insurance schemes exclusively for senior citizens in the country;

(b) whether the health insurance coverage among senior citizens is very low in the country, if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard;

(c) the percentage of senior citizens covered under health insurance schemes of public and private sector companies in the country, State/UT-wise; and

(d) the other steps taken/being taken by the Government to ensure health insurance coverage to each senior citizen in the country?

Special Status to States

†1368. SHRI GAJANAN KIRTIKAR:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has made any announcement for or have provided any special package to any State during the last five years;

(b) if so, the details and the criteria thereof along with the funds released and spent on the basis of it;

(c) whether the Government proposes to provide special package to any State for the development of its infrastructure;

(d) if so, the details thereof;

(e) whether ratio of multi-dimensional poor people is more among the population of Maharashtra;

(f) if so, the report of NITI Aayog thereon;

(g) the time when its assessment was made along with basis thereof; and

(h) total funds released by the Finance Commission to various States in the country particularly Maharashtra to compensate the loss occurred due to heavy rain, cyclone and hailstorm during the last five years?

Funds allocated to Central Universities

1369. SHRI T.N. PRATHAPAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the fund allocation by the Government or its agencies to Jawaharlal Nehru University, Delhi University, Jamia Millia Islamia in New Delhi, Aligarh Muslim University in Aligarh, Maulana Azad National Urdu University, and University of Hyderabad in the last four years;

(b) whether there is a vigilance commission tasked with conducting regular inspections of the financial management of Central Universities and if not, whether the Government is considering establishing one to conduct annual special financial audits and inspections to prevent any malpractices;

(c) whether any of the aforementioned Universities returned the balance of Central funds after their expenditure and if so, the details thereof; and

(d) whether the Government is planning to address the issue of fee hikes in Higher Educational Institutions by allocating additional funds and if so, the details thereof and the details of any such intervention or plan?

River Pollution

1370. COL. RAJYAVARDHAN RATHORE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the steps taken by the Government to control pollution in various cities of the country and the result thereof;

(b) the details of funds allocated for pollution control, State-wise;

(c) the reasons and the steps taken to clean toxic foam floating at the Yamuna and other rivers;

(d) the steps taken by the Government to export paddy straw to other countries and also to educate farmers to use stubble sustainably instead of burning down every year; and

(e) the steps taken by the Government to increase participation for climate mitigation, adoption and solution oriented discussion at the district and tribal level where people can not reach to smart phones and other applications?

Asian Development Banks (ADB) Loan

1371. SHRI PARBATBHAI SAVABHAI PATEL:
DR. (PROF.) KIRIT PREMJBHAI
SOLANKI:
SHRI DHARMENDRA KASHYAP:
SHRI RAJENDRA AGRAWAL:
SHRI BHOLA SINGH:
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the \$400-million “policy-based loan” extended by the Asian Development Bank (ADB) to the Indian Government;

(b) whether the loan is to be utilised for improving the services and infrastructure in the country;

(c) if so, the details thereof;

(d) whether the Government has prepared a roadmap for the utilisation of the funds across various sectors and projects specifically; and

(e) if so, the details of the projects and the timelines thereof?

Kendriya Vidyalayas in Kerala

1372. SHRI HIBI EDEN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware of the lack of basic amenities, vacant positions for teachers and non-teaching staff, and insufficient infrastructure in Kendriya Vidyalayas as in K V NAD Aluva, K V Ernakulam, K V No.1 Kochi, K V No.2 Kochi, K V Port Trust Kochi, K V INS Dronacharya, under the Ernakulam Cluster;

(b) whether the Government can provide information on the funds allocated or likely to be allocated, Vidyalaya-wise, for Kendriya Vidyalayas in Ernakulam District, Kerala, for the financial years 2019-20, 2020-21, 2021-22, 2022-23, and 2023-24; and

(c) if so, the details thereof including the data and statistics for the last five financial years?

Funds Spent under CSR

1373. SHRI DHARAMBIR SINGH:
SHRIMATI RITI PATHAK:
DR. K. JAYAKUMAR:
SHRI T.R. BAALU:
SHRI M. BADRUDDIN AJMAL:
SHRI SANTOSH PANDEY:
SHRI BALAK NATH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of the funds spent on welfare activities primarily for infrastructure of education and healthcare facilities by the Government and non-Government companies under the Corporate Social Responsibility (CSR) head during the years 2014 to 2022 and the current financial year;

(b) the details of the amount spent under the said head in the State of Haryana, Assam and Chhattisgarh States, district-wise during the last five years;

(c) whether the Government has devised any plan to review the work done by the said Government and non-Government companies and if so, the details thereof;

(d) whether these companies complied with two per cent of net profit norms and if not, the action taken/being taken against the defaulting companies;

(e) whether the Government has sent notices to thousands of companies which had failed to spend funds under the Corporate Social Responsibility (CSR) policy and if so, the details thereof; and

(f) the action taken/being taken by the Government against the defaulters?

Funds used for Azadi Ka Amrit Mahotsav

1374. SHRI SUNIL BABURAO MENDHE:
SHRI RAJENDRA DHEDYA GAVIT:
SHRI ANIL FIROJIYA:
SHRI GAJENDRA SINGH PATEL:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:
DR. UMESH G. JADHAV:
SHRI SANJAY BHATIA:
SHRI L.S. TEJASVI SURYA:
SHRI BASANTA KUMAR PANDA:
SHRI PRATHAP SIMHA:
SHRI JAYANT SINHA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the aim and objectives of the Azadi Ka Amrit Mahotsav (AKAM) programme, along with the list of events held, State-wise;

(b) the detailed account of the events held as

part of the Azadi Ka Amrit Mahotsav (AKAM), State-wise;

(c) the details of the funds utilised for these events, State-wise; and

(d) the specific action taken by the Government to honour freedom fighters and the manner in which they have been honoured?

Mera Gaon Meri Dharohar

1375. SHRI ABDUL KHALEQUE:
SHRI SUDARSHAN BHAGAT:
SHRI MAHESH SAHOO:
SHRI SUNIL KUMAR SINGH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the Mera Gaon Meri Dharohar Project;

(b) the number of villages connected through this project across the country and particularly in the North Eastern region;

(c) the time line to achieve the target connectivity;

(d) whether all villages are to be connected under the scheme or villages shall be selected on the basis of certain criterion; and

(e) the budget allocated for the project?

Kisan Credit Card

†1376. SHRI AJAY KUMAR MANDAL:
MS. LOCKET CHATTERJEE:
SHRI SUNIL KUMAR PINTU:
SHRIMATI GEETA KORA:
SHRIMATI RAMA DEVI:
SHRIMATI NAVNEET RAVI RANA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the loans disbursed under the Kisan Credit Card (KCC) scheme during the last three years in the country including West Bengal, Bihar, Jharkhand and Maharashtra along with the district-wise/year-wise number of loan amount of more than three lakhs;

(b) whether the Government proposes to increase the maximum limit of loans under the KCC scheme in view of the increasing expenditure of the farmers;

(c) if so, the details thereof and if not, the reasons for fixing the maximum limit of loan at present; and

(d) the total number of farmers covered under the KCC scheme in West Bengal, Bihar, Jharkhand and Maharashtra along with the number of the pending applications at present?

Air Quality Report

1377. ADV. A.M. ARIFF:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that 3 of the first 10 most polluted cities of the World are in India with Delhi and Kolkata at the top positions;

(b) if so, the details thereof and action taken thereon;

(c) whether it is true that none of the major Indian city met the air quality standards prescribed by the World Health Organization and if so, the action taken thereon;

(d) whether the Government has taken any measures to control the emission of pollutants to the atmosphere in cities across India and if so, the details thereof; and

(e) whether the Government intends to review the National Air Control Programme (NACP) and the targets set thereunder and if so, the details thereof?

Design Biennale, 2023

1378. SHRI PRATAPRAO JADHAV:
SHRI DHAIRYASHEEL
SAMBHAJIRAO MANE:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIVRAO
MANDLIK:
SHRI SHRIRANG APPA BARNE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has recently organized India Art, Architecture and Design Biennale, 2023 at Red Fort in Delhi;

(b) if so, the details thereof and the various activities and events organized in the said programme;

(c) the aims and objectives and theme of organizing the said programme;

(d) the total expenditure made on organizing the said programme in the country; and

(e) whether the Government has invited artists and curators from all over the country to participate in the above said programme and if so, the details in

NEW DELHI;
December 5, 2023
Agrahayana 14, 1945 (Saka)

this regard?

Beneficiaries under Atmanirbhar Rozgar Yojana

1379. DR. BHARATIBEN DHIRUBHAI SHIYAL:
DR. SATYAPAL SINGH:
SHRI RAJENDRA DHEDYA GAVIT:
SHRI DURGA DAS (D.D.) UIKEY:
SHRI JAYANT SINHA:
SHRI PRATAPRAO PATIL
CHIKHLIKAR:
SHRI PALLAB LOCHAN DAS:
SHRI DILIP SAIKIA:
SHRI NARANBHAI KACHHADIYA:
SHRI SANJAY BHATIA:
DR. ARVIND KUMAR SHARMA:
SHRI ANNASAHEB SHANKAR
JOLLE:
SHRI BIDYUT BARAN MAHATO:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
DR. RAM SHANKAR KATHERIA:
SHRI SHANKAR LALWANI:
SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the salient features of the Atmanirbhar Rozgar Yojana;

(b) the details of the number of beneficiaries of the scheme, State-wise and sector-wise;

(c) the total expenditure incurred out of the allocated budget for this Scheme;

(d) the key provisions and details of the Code on Social Security 2020;

(e) the expected benefits to be availed by workers once the Code is implemented by the relevant authorities; and

(f) the details of beneficiaries of the Code particularly in the States of Karnataka and Jharkhand?

Outstanding Debt of Punjab

1380. SHRI SUKHBIR SINGH BADAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state the total outstanding debt of Government of Punjab?

Secretary General

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LOK SABHA
CORRIGENDA

to the List of Questions for WRITTEN ANSWERS
on December 11, 2023/Agrahayana 20, 1945 (Saka)

Question No.	Correction
USQ 1178	Delete Name of Member: "Shri Arun Sao"
USQ 1237	"Question delete"
USQ 1253	"Question delete"
USQ 1269	"Question delete"
USQ 1370	"Question delete"
USQ 1373	Delete Name of Member: "Smt. Riti Pathak"

New Delhi;
December 7, 2023
Agrahayana 16, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

LOK SABHA
CORRIGENDA - 2

to the List of Questions for WRITTEN ANSWERS
on December 11, 2023/Agrahayana 20, 1945 (Saka)

Question No.	Correction
USQ 1255	"Question delete"
USQ 1373	Delete Name of Member: "SHRI BALAK NATH"

New Delhi;
December 8, 2023
Agrahayana 17, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General